NEW OKHLA INDUSTRIAL DEVELOPMENT ATHORITY
OFFICE OF THE Dy. GENERAL MANAGER (JAL)
SECTOR-5, NOIDA

No: Noida/DGM(Jal)/2020/...163..... Dated ...15/9/20

To

The Cunsultant –Judicial-NGT (P.B.)
Email ID : judicial-ngt@gov.in

SUBJECT : UPDATES ON THE PROPOSED ACTION PLAN IN COMPLIANCE TO HON'BLE NGT DIRECTION:

Ref.:

1. **NGT OA No. 1002/ 2018 titled Abhist Kusum Gupta Vs State of Uttar Pradesh & Ors order dated 19/02/2019 and 30/07/2019.**
2. **CPCB File No. A-14011/1/ 2015-UPC-1/ 2015/ 2477 dated 06/06/2019**
3. **Noida Authority Letter No.: Noida/ CEO/ 2019/ 1401 dated 20/12/2019**

In compliance with the Hon'ble NGT direction Noida Authority vide above referred letter submitted 9 (Nine) point action plan before the Hon'ble bench.

An update on the submitted action plan is hereby furnished for the ready perusal and sympathetic consideration please:

<table>
<tr><th>Sr.</th><th>Action Plan with Proposed Timeline as submitted before</th><th>Follow up Action</th></tr>
<tr><td></td><td>A committee has been constituted to inspect high rise building's STP and to evaluate the performance of every STP. The committee will examine whether the STP to perform standard parameter. It operates in a compliance manner and discharges only the treated effluent in the passing drain, post utilizing the treated waste-water at their end. The defaulters are to be identified and recommended for environment</td><td>1).The committee as constituted by the NOIDA AUTHORITY has made inspection at 47 high rise societies. There are total 95 nos. of Group Housing Societies out of which 43 nos. of project are completed and 52 nos. of societies have got partial occupancy certificate. The inspection of 50 percent high rise societies has been completed Status report of their STPs are as follows:-
<table>
<tr><th>Sr No.</th><th>Name of Societies</th><th>Location</th><th>STP Status</th></tr>
<tr><td>1</td><td>M/s Granite Great Properties Ltd. C-23, Greater Kailash Enclave, Part-1, New Delhi.</td><td>GH-03 Sector-100</td><td>Sewage is being discharge in open drain. Notice has been issued by Noida Authority and discharge of untreated Sewage has been stopped.</td></tr>
<tr><td>2</td><td>M/s Paras Season Haven Pvt. Ltd, GH-01D, Sector-</td><td>GH-01D, Sector-168</td><td>Discharging sewage in open drain. Penalty of Rs. 80,000/- has been imposed for violation of NGTs Environmental norms.</td></tr>
</table></td></tr>
</table>

	compensation for non-compliance of NGT orders. More stringent action will be taken against the builders as per Noida Authority rules. (Time Required - 1year)		168, Noida . (Paras Season Society)		Discharge of untreated Sewage has been stopped.
		3	M/s Supertech Ltd. Plot No. -B-28 & 29, Sector-58, Noida (Supertech Capetown Society)	GH-1A Sector-74	STP is functional but not performing standard norms.
		4	M/s Skytech Construction Pvt. Ltd. Plot No.-GH-01D, Sector-76, Noida (Skytech Matrott)	GH-01D, Sector-76	STPconstruction is not completed, so non-functional and locked
		5	M/s Amrapali Silicon City	Sector 76	Untreated sewage is being discharged into drain from back side of society through long pipeline
		6	Assotech Windsor Court	Sector 78	STP not Constructed
		7	M/s Antriksh Developers & Promoters Pvt. Ltd., Plot No.-GH-05A, Sector-78, Noida (Antriksh Golf View –II)	GH-05A, Sector-78	STP functional but not properly maintained
		8	M/s Sunshine Infrawell Pvt. Ltd., Plot No.-GH-05B, Sector-78, Noida (Sunshine Helios)	GH-05B Sector-78	Constructed but not functional
		9	M/s G.S. Protors Pvt. Ltd., GH-01C, Sector-78, Noida (Sikka Karmik)	GH-01C, Sector-78	STP under construction No maintence staff available
		10	M/s Orian Infrabuild Pvt. Ltd., Plot No.-GH-01/B, Sector-78, Noida (Aditya	GH-01/B Sector 78	STP not Constructed

		Urban Casa)		
11	M/s Aims Max Gardenia Developers Pvt. Ltd. Plot No.-GH-01, Ecocity, Sector-75, Noida	GH-01, Sector-75	STP not functioning properly
12	Aims Max Gardenia Developers Pvt. Ltd., GH-08, Sector-75, Noida	Sector-75	STP not functional
13	Aims Max Gardenia Developers Pvt. Ltd., GH-12, Ecoctiy, Sector-75, Noida	GH-12 Sector-75	STP functional but not maintained properly
14	M/s Valuent Developers Pvt. Ltd. Plot No.- H-169, Sector-63, Noida (Valuent Infra Developers)	GH-16 Sector-75	Applied for Jal/Sewar Connection
15	M/s Maxblis Construction Pvt. Ltd., Plot No.-17, Ecocity, Sector-75, Noida (Max Villas GH-17)	GH-17 Sector-75	STP not properly
16	M/s Paramount Towers Pvt. Ltd., Plot No.-GH-06, Sector-137, Noida (Paramount Floraville)	GH-06 Sector-137	STP found working
17	M/s Gulshan Homes Pvt. Ltd., Plot No.-GH-07A, Sector-137, Noida (Gulsan Vivante)	GH-07A Sector-137	STP found working
18	M/s Imperial Housing	GH-01 Sector-137	STP not working Properly

		Venture Pvt. Ltd. 11th Floor, Paras Twin Tower, Sector-54, Gurgaon, Haryana (Paras Tierra)		
	19	M/s Logix Infrastructure Pvt. Ltd. GH-02, Sector-137, (Blossom County)	GH-02, Sector-137	STP Not found working in full capacity
	20	M/s Supertech Ltd. Plot No.-GH-03, Sector-137, Noida (Supertech GP housing)	GH-03 Sector-137	STP found working
	21	Purvanchal Society GH-4	Sector-137	STP found working
	22	M/s Exotica Housing, Pvt. Ltd., GH-05A, Sector-137 (Frexco Prasco)	GH-05A Sector-137	STP found working
	23	M/s M.P.G. Realty Pvt. Ltd., Plot No.-GH-07B, Sector-137, Noida (Ajnara Home)	GH-07B Sector-137	STP not found working
	24	M/s I.V. County Pvt. Ltd., Plot No.-GH-05, Sector-121, Noida (Cleo County)	GH-05 Sector-121	STP is functional but not performing standard norms
	25	M/s Ajnara India Ltd. Plot No.-GH-01B, Sector-74, Noida (Ajnara Grand Heritage)	GH-01B Sector-74	STP is functional but not performing standard norms
	26	M/s J.M. Housing Ltd., Plot No.-GH-01C, Sector-76, Noida (JM orchid)	GH-01C, Sector-76	STP functional
	27	Antrish Forest	Sector-77	STP not Functional

		28	M/s Great Value Projects India Ltd. Plot No.-GH-02, Sector-107, NOida (Great Value Sharnam Society)	GH-02 Sector-107	STP functional
		29	M/s Sunworld Developers Pvt. Ltd., Plot No.-GH-01B, Sector-107) Noida (Sunworld Vanalika Society)	GH-01B, Sector-107	STP Not functional
		30	Prateek Infraprojects India Pvt. Ltd. GH-01A (Beta-2) Sector-107, Noida (Prateek Edifice Society)	GH-01A (Beta-2) Sector-107	STP functional
		31	Lotus Boulvard Plot no03)	Sector-100	STP functional
		32	M/s Claud-9 Projects Pvt. Ltd. Plot No.-229, Okhla Industrial Estate, New Delhi (Lotus Spacia Plot No GH- 02)	GH-02 Sector-100	STP not functioning properly
		33	M/s Sethi Buildwel Pvt. Ltd., Plot No.-GH-01B, Sector-107) Noida (Shathi Max)	GH-02B, Sector-76	STP not functional
		34	M/s Logix Infratech Pvt. Ltd. Plot No.-GH-01, Sector-143, Noida (Logix Blossom Green)	GH-01 Sector-143	STP not functional
		35	M/s Logix city Developers Pvt. Ltd. Plot No.-	GH-02 Sector-143	STP not functional

	GH-02, Sector-143, Noida (Logix Blossom Zest)			
36	M/s Amarpali Zodiac Developers Pvt. Ltd., Plot No.-GH-03, Sector-120, Noida (Amarpali Zodiac)	GH-03 Sector-120	STP is not working	
37	M/s R.G. Residency Pvt. Ltd., Plot No.-GH-02, Sector-102, Noida (R.G. Buildtech)	GH-02 Sector-120	STP is not working	
38	M/s Gaursons India Ltd., Plot No.-GH-04, Sector-119, Noida (Gaur Grander)	GH-04 Sector-119	STP not constructed	
39	M/s Eldeco Infrastructure & Properties Ltd. , Plot No.-GH-03, Sector-119, Noida (Eldeco Amantran)	GH-03 Sector-119	STP is in running condition but Maintenance records are not provided	
40	Gulshan IKwana, Sector-143, Noida	Sector-143	STP functional	
41	Aditya Celebration, Sector-76, Noida	Sector-76	STP not constructed sewer line of society connected to main sewer line of Noida Authority.	
42	Prateek Wisteria, Sector-77, Noida	Sector-77	STP working properly	
43	Elite Homez, Sector-77, Noida	Sector-77	STP found in proper functional	
44	Civitech Sampriti, Sector-77,	Sector-77	STP not functioning properly	

		Noida 45 Grahparvesh, Sector-77, Noida — Sector-77 — **STP found in proper functional** 46 Ajnara Defodril, Sector-137, Noida — Sector-137 — **STP found not working** 47 Supertech Ecocity, Sector-137, Noida — Sector-137 — **STP found working** Inspection of societies has been affected due to Covid-19, that is the reason of slow progress, so it is requested to kindly grant extra time in addition to compliance period. Inspection report and photographs enclosed **(Annexure-A)**
2	In compliance with Hon'ble NGT directions and Water Prevention Act-1976, joint inspections with UPPCB team will be conducted at different sections/ location and violators to be appropriately prosecuted. Committee shall also check untapped sewer lines of individuals/ builders/ villagers and same shall be informed to concerned department for necessary action. (Time Required - 1year)	Joint Inspection with UPPCB team is carried out as per norms prescribed by State Pollution Control Board at different industries **Location**:- 1. **M/s Sandeep Paper Mill,** sector -06 : STP found functional and performing standard norms prescribed by CPCB copy of the consolidated report is attached herewith for your kind perusal please. 2. **M/s Body Care International Ltd.,** D-247/13, sector-63 : There was no arrangements for treatment of untreated effluent. Untreated effluent was discharging into noida drain . A sample of untreated effluent analyzed and found not match the prescribed limits. Report sent to board head office to penalize the industries for non compliance of water (Pollution control) article 1974. 3. **M/s Halidram Snacks Pvt. Ltd.,** plot no.-A-11, sector -68 : ETP found functional and report of treated water analyzed and found according to norms as prescribed by CPCB . 4. **M/s Anand Electro Platers,** B-87- 88, sector -10 : ETP found functional and sample of treated water has been analyzed at regional office and found as per norms as prescribed by CPCB. **(Annexure-B)**
3	Proposals for strengthening of existing sewerage network amounting to Rs.19.7745Cr. have been submitted and same are to be executed on priority basis. (Time Required - 2years)	There are total 8 (eight) indentified,sewer strengthening works. Three works out of eight are almost completed ,that is of 62 percent of the targeted. The updated information sheet having details of works is attached herewith.as **(Annexure-C)**
4	Noida Authority in anticipation of future projected load has already planned to put more STPs of capacity 180MLD as	Noida has 6 nos. of STPs constructed at different places. Existing Capacity of STPs is 231 MLD. Sewage generation on an average is 215 MLD. (Present) The STP project having capacity 180MLD had been Tendered out vide Job No.: 14 & 15. The work has been awarded and is in progress.

	planned by WAPCOS in place to accommodate the future load of sewerage effluent discharge of city. (Time Required – 4years)	C.B. No.14/ GM(R)/ AO/ SM (OA)/ 2020-21 Dt. 03.09.2020 for 80 MLD C.B. No. 15/ GM(R)/ AO/SM (OA)/2020-21 Dt. 03.09.2020 for 100 MLD **Work is expected to be completed in two years.**
5	100Nos. of Public Toilets and 56Nos of community toilets have been constructed. In addition to that mobile toilets have been installed at slum/ remote areas under ODF scheme of Govt. of India. All Toilets are regularly monitored for proper functioning and maintenance. All the community/ Public Toilets are connected with the existing sewerage network. **(Work completed)**	**(Work Completed)** The inspection of these public and community toilets is conducted on a regular basis. The copy of these weekly inspection reports is attached herewith as **Annexure-D.** Here, we would like to assure the Hon'ble Bench that all the toilets are fully functional and operating in a compliant manner. Nos. of Public Toilets :- 104 Nos. of Pink Toilets (for Ladies specially) :- 08 Nos. of Community Toilets :- 56 Nos. of Urinals :- 104 **All above are fully functional.**
6	Total 22Nos of desludging points have been constructed at last sewer manhole near SPS (Sewage Pumping Station). Sewage from different Public Toilets/ slum areas is collected and discharged in these decanting points by registered sewage decanters heavy vehicles fitted with GPS. (Work completed)	**Work Completed.** Report already placed before with the Hon'ble bench vide the afore referred letter dated 20/12/2019.
7	We are in process of developing in situ treatment using constructed wetland technique for Noida drain in consultation with Prof. C R Babu (CEMDE, University of Delhi). Six constructed wetland system each covering a stretch of 500meter length have been proposed for abatement of organic load of Noida drain. (Time Required - 1.5years)	Action plan for the in-situ remediation and rejuvenation of Noida drain using 'Constructed Wetland' system and by development of biodiversity park has been submitted by Dr. C. R. Babu. Detailed Project Report (DPR) has been framed by Irrigation Department accordingly, which is vetted by Dr. C.R. Babu and is under process of financial approval enclosed as **(Annexure – E).**

8	Special drives have been carried out against encroachers on embankment of drains and same has been maintained. So disposal of untreated waste water into drains has been stopped. All encroachments on the embankment of these 30drains will be removed within next one year. (Time Required – 1year)	**(Work Completed)** The drives to ensure encroachment free drains embankments are carried by the respective Work Circle Incharge. The copy of the recent summarized reports with photographs as carried by the respective work circles indicate no encroachment on the drain's embankments are placed herewith as **Annexure – F** for your ready perusal please.
9	Noida will arrange further study by WAPCOS/ EIL to evaluate feasibility of Intercepting sewer scheme as a long-term remedial measure based on the study report further action will be taken accordingly. (Time Required –3 years)	Noida has invited WAPCOS vide letter no. Noida/DGM(Jal)/ 2020/139 Dt. 07.09.2020 to carry out feasibility study to intercept 30 drains and connect these drains to main Sewer lines. In this regard we have received reply form WAPCOS vide letter no. WAP/Noida/Jal/2020/01 Dated 09.09.2020 in which they are agree to undertake the project and assured that they will send their expert team to inspect the condition of drains and assess the volume of work involed. **(Annexure – G)**

Pl. Note: **The Progress of the work has been slow down due to COVID-19**

Enclosure :-

1. **Copy to time bound Action Plan (Submitted)**
2. **Copy to Bank Guarantee (Submitted)**

(AVINASH TRIPATHI)
OFFICER ON SPECIAL DUTY
NOIDA

Copy to ……

1. **P.S. to Chairman, Sir for kind information.**
2. **P.S. to Chief Executive Officer Ma'am for kind information.**
3. **P.S. to Additional Chief Executive Officer (S) Ma'am for kind information.**
4. **P.S. to Additional Chief Executive Officer (P) Sir for kind information.**
5. **General Manager (R) for kind information.**
6. **Dy. General Manager (Jal) for necessary action.**
7. **Senior Project Engineer (Health) for necessary action.**

OFFICER ON SPECIAL DUTY
NOIDA

Annexure 'A'

नौएडा
एक उत्कृष्ट क्षेत्र

वर्ष 2005 से आवंटित ग्रुप हाउसिंग प्रोजेक्टस की वर्तमान स्थिति

• कुल बिल्डर प्रोजेक्टस	116
• पूर्ण प्रोजेक्टस	43
• On-going प्रोजेक्टस श्रेणी (बी एवं सी)	62
• प्रोजेक्टस जिनके मानचित्र स्वीकृति हेतु आवेदन नही किया गया है	11

• 43 प्रोजेक्टस में कुल स्वीकृत फ्लैट्स	36,710
• 62 प्रोजेक्टस में कुल स्वीकृत फ्लैट्स	92,300
• श्रेणी–बी आंशिक अधिभोग प्रमाण पत्र जारी	52
• श्रेणी–सी प्रोजेक्टस, जिनके अधिभोग हेतु आवेदन नही किया गया है	10
• मै0 जे0पी0 इन्फ्राटेक लि0 के कुल स्वीकृत फ्लैट्स	34,340
कुल स्वीकृत फ्लैट्स	**1,63,350**

नवीन ओखला औद्योगिक विकास प्राधिकरण

Annexure 'A'

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक (जल) - II

वाटर वर्क्स कम्पाउण्ड, सैक्टर-37, नोएडा

पत्रांक सं0 नोएडा / व.प्र.(जल)- II / 2020 / 057 दिनांक 12/6/2020

मैसर्स ग्रेनाईट गेट प्रॉपर्टीज प्रा0 लि0
भूखण्ड संख्या-03
सैक्टर-100, नोएडा

विषय :- आपके द्वारा समय-2 अपने भूखण्ड के उत्सर्जित शोधित / अशोधित (सीवेज / जल) को नाले में डालने के सम्बन्ध में।

सन्दर्भ सं0 :- 1. विशेषकार्याधिकारी (डी) महोदय का पत्रांक सं0 नोएडा / वि0का0(डी) / 2019 / 6362 दिनांक 01.11.2019
2. इस खण्ड के पत्रांक नोएडा / व0प्र0(जल-II) / 2019 / 2013 दिनांक 19.12.2019

कृपया उक्त संदर्भित विषय का अवलोकन करने का कष्ट करें। आपको द्वारा समय-2 पर नाले में अपनी सोसाईटी के उत्सर्जित शोधित / अशोधित (सीवेज / जल) को समीप के नाले में डाल दिया जाता है जिसकी वजह से ग्रीन बेल्ट इत्यादि में यह सीवेज / जल काफी मात्रा में भर जाता है। इस प्रकरण में दिनांक 13.07.2020 को सैन्च्यूरी अपार्टमैन्ट, सैक्टर-99 में निवासियों के समक्ष विशेषकार्याधिकारी (आई) महोदय की अध्यक्षता में एक बैठक आयोजित हुई है, तत्क्रम में आपको पुनः से निर्देशित किया जाता है कि सर्वोच्च प्राथमिकता पर आप इस शोधित / अशोधित (सीवेज / जल) को नाले में डालने की प्रक्रिया को स्थायी रूप से बन्द करा दें, अन्यथा कि स्थिति में प्राधिकरण की छवि को धूमिल करने एवं पर्यावरण खराब करने का आप के विरुद्ध प्रतिकूल कार्यवाही सक्षम स्तर से की जायेगी।

संलग्नक :- उपरोक्तानुसार।

(योगेन्द्र कुमार)
वरिष्ठ प्रबन्धक (जल-II)
सैक्टर-37, नोएडा

प्रतिलिपि-

- निजि सचिव को अपर मुख्य कार्यपालक अधिकारी (एवं) महोदय के सादर अवलोकनार्थ।
- विशेष कार्याधिकारी (डी) महोदय को सादर अवलोकनार्थ।
- विशेष कार्याधिकारी (आई) महोदय द्वारा दिये गये निर्देशों के क्रम में सूचनार्थ।
- उप महाप्रबन्धक (जल) महोदय को सादर सूचनार्थ।
- मुख्य वास्तुविद नियोजक को सादर सूचनार्थ।
- प्रबन्धक (आर) / खण्डीय लेखाकार, जल खण्ड - II

वरिष्ठ प्रबन्धक (जल-II)
सैक्टर-37, नोएडा

Sm. Amit
AC Keep in record

(A)

अनुलग्नक-IX

नोएडा

कार्यालय वरिष्ठ प्रबन्धक

अनुस्मारक- द्वितीय

जल खण्ड–द्वितीय, सैक्टर–37, नौएडा।

पत्र सं0 नौएडा/2020 उपर 2021 S-77

दिनांक :- 6.7.2021

M/s Paras Seasons Haven Pvt. Ltd. (SPC)
9th Paras Downtown Centre
Sector-53, Sector Road
Gurgaon-122002.

विषय :- माननीय N.G.T. के नियमों का उल्लंघन करने के सम्बन्ध में।

आपके द्वारा भूखण्ड सं0 GH-01/D सैक्टर–168 का पानी एवं सीवर का नियमित संयोजन नहीं कराया गया है बल्कि सीवर के पानी को अवैध रूप से पास की नाली एवं ग्रीन बैल्ट में रात के समय छोड़ा जा रहा है। सीवर व जल के नियमित संयोजन हेतु आपको दिनांक 24.07.17 को रू0 7306418/- धनराशि का डिमांड नोटिस दिया जा चुका है। आपके द्वारा नियमित संयोजन हेतु धनराशि प्राधिकरण पक्ष में जमा नहीं कराई गयी है बल्कि अवैध रूप से सीवर का पानी नाली में डालकर प्रदूषण फैलाया जा रहा है जिससे आसपास के क्षेत्र में बीमारी फैलने का खतरा बढ़ गया है तथा वहाँ पर रहने वाले भी खराब होने लगे हैं। इस प्रकार आपके द्वारा माननीय N.G.T. के नियमों का घोर उल्लंघन किया जा रहा है। इसके सम्बन्ध में पूर्व में भी इस खण्ड के पत्रांक सं0 नौएडा/द0प्र0(जल–II)/2019/431 दिनांक 12.03.19 के द्वारा अवगत कराया गया था। जिसमें आपके द्वारा माननीय N.G.T. के नियमों के उल्लंघन के कारण रू0 80,000/- रू0 अस्सी हजार मात्र का अर्थदण्ड माननीय N.G.T. के पक्ष में जमा कराना था परन्तु अभी तक आपके द्वारा उक्त धनराशि भी माननीय N.G.T. में जमा नहीं कराई गई है।

अतः माननीय N.G.T. के नियमों के उल्लंघन के कारण रू0 80,000/- (रू0 अस्सी हजार मात्र) का अर्थदण्ड माननीय N.G.T. के पक्ष में जमा करा कर इस खण्ड को सूचित करें तथा संयोजन करने हेतु रू0 7306418/- धनराशि प्राधिकरण के पक्ष में जमा कराकर जल व सीवर के नियमित संयोजन लेने का कष्ट करें, अन्यथा आपके विरुद्ध नियमानुसार कार्यवाही हेतु प्राधिकरण को बाध्य होना पड़ेगा।

(योगेन्द्र कुमार)
वरिष्ठ प्रबन्धक
जल खण्ड–द्वितीय, नौएडा।

प्रतिलिपि :-

- निजी सचिव को अपर मुख्य कार्यपालक अधिकारी (एस) महोदय को सादर अवलोकनार्थ।
- विशेष कार्याधिकारी (टी) महोदय को सादर अवलोकनार्थ।
- उप महाप्रबन्धक (जल) महोदय को सादर सूचनार्थ।
- क्षेत्रीय प्रदूषण नियन्त्रण अधिकारी नौएडा ई–12/1, सैक्टर–1, नौएडा गौतम बुद्ध नगर को सूचनार्थ।
- प्रबन्धक एवं श्री महेश चौहान अवर अभियन्ता (सं0) को आवश्यक कार्यवाही हेतु।
- स्थल कार्यालय भूखण्ड सं0 GH-01/D सैक्टर–168 को इस निर्देश के साथ कि भविष्य में नाले में सीवेज निस्तारण न करें।

वरिष्ठ प्रबन्धक
जल खण्ड–द्वितीय, नौएडा।

SPE (PM) | SM (Jal-II)
Pl. keep in record

Annexure-'A'

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक(जल)-प्रथम
सैक्टर-5, नौएडा

पत्र सॅख्या ःनौएडा/व0प्र0/जल/प्रथम/ 371
दिनॉक ः 4/8/2020

क्षेत्रीय अधिकारी
E-12/1, सैक्टर-1
उत्तर प्रदेश प्रदूषण नियन्यण बोर्ड
नौएडा।

विषय ः नौएडा स्थित विभिन्न Highrise Societies पर जल(सॅरक्षण) अधिनियम-1976 के अधीन दण्डात्मक कार्यवाही किये जाने के सम्बन्ध मे।

कृपया उपरोक्त विषयक सॅलग्न निरीक्षण आख्या का सॅदर्भ ग्रहण करने का कष्ट करे। मुख्य कार्य पालक अधिकारी नौएडा द्वारा गठित कमेटी ने कुल 21 नग हाईराईज सोसाईटी के STPs, की कियाशीलता एवॅ अपशिष्ट जल की निस्तारण व्यवस्था का निरीक्षण किया गया। निरीक्षण मे पाया गया कि इन सोसाईटीज द्वारा जल (सॅरक्षण) अधिनियम के दिशानिर्देशो का पालन नही किया जा रहा है।

अतः आपसे अनुरोध है कि सॅलग्न निरीक्षण आख्या का सॅदर्भ लेते हुये आवश्यक कार्यवाही अपने स्तर से पूर्ण कराने का कष्ट करे।

सॅलग्नक ः निरीक्षण आख्या।

04/8/2020
(गुरविन्दर सिंह)
वरिष्ठ प्रबन्धक (जल)-प्रथम
नौएडा

प्रतिलिपि ः

1. विशेष कार्याधिकारी (टी0) महोदय को सादर सूचनार्थ।
2. महा प्रबन्धक (आर) महोदय को सादर सूचनार्थ।
3. उप महा प्रबन्धक (जल) महोदय को सादर सूचनार्थ।
4. वरिष्ठ परियोजना अभियन्ता।

04/8/2020
वरिष्ठ प्रबन्धक (जल)-प्रथम
नौएडा

Joint Inspection Report of Sewage Treatment Plant In Residential Apartment NOIDA

Objective:-

To inspect high rise building's STPs in order to evaluate the performance of every STPs and also to understand whether it operation is complaint manner and discharge only the executive treated effluent in the passing sewer line, post utilizing the treated waste water at their end or not. These defaulters to be identified and recommended for Environmental Compensation for non- compliance of NGT orders.

Reference:

1 Hon'ble National Green Tribunal OA No- 241/2019 Monika Srivastava Vs. Noida & Ors.

2 OA No- 1002/2018 Abhisht Kusum Gupta Vs. UP & Ors.

In a review meeting on the above referred NGT case Chief Executive Officer Noida, Smt. Ritu Maheshwari, directed to inspect randomly few high rise buildings STPs and come out with inspecting report on the status of STPs operation. A team was constituted by CEO having following representatives from different departments.

1 Project Engineer (Public Health)
2 Senior Manager (Jal)
3 Senior Manager (Work Circle)
4 Manager (Outer Agency)

The team inspected following of the residential Apartment/Group Housing/High Rise as under

S No	Date	Time of inspection	Name of Inspected site
1	20.02.2020	3.40 P.M.	Super Tech Cape Town Sector-74
2	20.02.2020	4.20 P.M.	Skytech Metrott Sector-76
3	20.02.2020	4.40 P.M.	Amarpali Silicon Sector-76
4	02.08.2020	5.20 P.M.	Assotech Windsor Court Sector- 78
5	02.08.2020	6.00 P.M.	Antriksh Golf Veiw-II Sector- 78
6	02.08.2020	6.40 P.M.	Sunshine Helios Sector-78
7	02.08.2020	6.50 P.M.	Sikka Karmik Sector-78
8	02.08.2020	7.10 P.M.	Aditya Urban Casa Sector-78
9	02.08.2020	3.30 P.M.	AIMS Max Gradenia Developers GH-01 Sector-75
10	02.08.2020	4.30 P.M.	AIMS Max Gradenia Developers GH-08 Sector-75
11	02.08.2020	5.30 P.M.	AIMS Max Gradenia Developers GH-012 Sector-75
12	02.08.2020	6.30 P.M.	Valuent Infar Developers Pvt Ltd.GH-016 Sector-75
13	02.08.2020	7.30 P.M.	Max Vlis Construction Pvt Ltd. GH-017 Sector-75

S No	Date	Time of inspection	Name of Inspected site
14	02.08.2020	4.30 P.M.	Floravilla Society Sector- 137
15	02.08.2020	5.00 P.M.	Gulshan Vivante Sector-137
16	02.08.2020	5.30 P.M.	Paras Tierea Sector-137
17	02.08.2020	6.00P.M.	Blossom Countee Sector-137
18	02.08.2020	6.30 P.M.	Supertech Gr Housing Sector-137
19	02.08.2020	7.00 P.M.	Purvanchal Society SGH-4 Sector-137
20	02.08.2020	7.30 P.M.	Frexco Prasco GH-5 Sector-137
21	02.08.2020	8.00 P.M.	Aajanara home GH-8 Sector-137

Inspection of Residential societies are places as under :-

1 **Super Tech Cape Town Sector-74**

a) STP operator available at site. Attendance register, operating time record, maintenance schedule, electricity consumption/shut down etc. records are not maintained properly.

b) Treated water is being used for irrigation /gardening inside the society but surplus treated water is being bypassed to drain.

2 **Skytech Mertott Sector- 76**

a) STP construction work is not completed and found non functional and locked.

b) Untreated sewage is being discharges in drain in front of main gate through pump & hose pipe.

3 **Amarpali Silcon Sector-76**

a) Waste water is being discharged in main drain in front of main gate.

b) Untreated sewage is being discharged into drain from back side of the society through long pipe line.

4 **Assotech Windsor Court Sector- 78**

a) STP not constructed/not working.

b) Contact person – Sh K.K. Sinha, G.M Project, M No- 8448289464

c) Total No of units- 734, Occupied – 310

5 **Antriksh Golf Veiw-II Sector- 78**

a) Contact person Sh Dinesh Kumar Sharma, Asstt. Property Manager\ M No- 95404938844, Pump operator name- Sh Raj Bahadur

b) STP constructed, found in running position but not following NGT norms, maintenance details, power meter sludge disposal record not maintained. Operator told that desledging has never been done. So proper functioning is doubtful.

c) Total No of units- 1041, occupied- 600.

6 **Sunshine Helios Sector-78**

a) Contact person- Smt. Anshu, consumer relation manager- M. No- 9654314002, Sh Gopal, Plumber- M No- 7836985563

b) STP constructed but not functional.

c) Total units- 4006, occupied- 340

7 **Sikka Karmik Sector-78**

a) STP under construction, No maintenance staff available.

8) **Aditya Urban Casa Sector-78**

a) Contact person- Sh Prem Chand Tyagi, M No- 9412423779, security head, Sh Guddu Singh, president AOA. M No- 9891456704
b) STP not constructed, disposing the sewage in sewer line directly.
c) Total No of units- 704, occupied- 500.

9) **AIMS Max Gradenia Developers GH-01 Sector-75**

a) Contact person- Sh Trilok Kumar, M No- 9999295755
b) STP not properly functional, only pump running.
c) Total No of units- 272 dt. 11.07.2018

10 **AIMS Max Gradenia Developers GH-08 Sector-75**

a) Contact person- Sh Sunil Kumar, M No- 9818346689
b) STP not functional.
c) Total No of units- applied for Ja/sewer connection.

11 **AIMS Max Gradenia Developers GH-012 Sector-75**

a) Contact person- Sh Trilok Kumar, M No- 9999295755
b) STP not properly functional, only pump running.
c) Total No of units- 180 dt. 09.05.1019

12 **Valuent Infar Developers Pvt Ltd.GH-016 Sector-75**

a) Contact person- Sh Gulshan Kumar, M No- 9560098416
b) Total No of units- applied for Ja/sewer connection.
c) Total No of units- 548 dt. 22.07.2019

13 **Max Vlis Construction Pvt Ltd. GH-017 Sector-75**

a) Contact person- Sh Balinder Yadav, M No- 8447741609
b) STP not properly functional, only pump running.
c) Total No of units- 299 dt. 07.02.2018

14 **Floravilla Society Sector- 137**

a) Contact person- Sh Ram Kumar
b) STP found working.
c) Capacity- 400 running

15 **Gulshan Vivante Sector-137**

a) Contact person- Sh Trinath Nair, M No- 9582255223
b) STP found working
c) Capacity- 220 KL

16 **Paras Tierea Sector-137**

a) Contact person. Sh Ghanshyam No- 9911250298
b) STP not found working in full capacity
c) Capacity- 1000 KL

17 **Blossom Countee Sector-137**

a) Contact person- Sh Ram Pal
b) STP not found working in full capacity
c) Capacity- 700 KL + 1100 KL (Two)

18 **Supertech Gp Housing Sector-137**

a) Contact person- Sh Rajesh Prakash
b) STP found working
c) Capacity- 1000 KL

19 **Purvanchal Society GH-4 Sector-137**

a) Contact person- Maj Mohar Singh M No- 9599481120
b) STP found working
c) Capacity- 400 KL+400 KL

20 **Frexco Prasco GH-5 Sector-137**

a) Contact person- Sh Pawan Paliwal, M No- 9268257707
b) STP found working
c) Capacity- 500 KL

21 **Aajanara home GH-8 Sector-137**

a) Contact person- Sh Sitaram
b) STP not found working
c) Capacity- 320 KL

Recommendations-

1 STPs which are in operation without obtaining consent to operate needs to obtain consent from UPPCB without any further delay.

2 The by-passing of untreated sewage from STPs shall be stopped immediately introducing some alternate arrangement of shortage of sewage during peak hours and upgrading the capacity of pumping stations.

3 The primary treatment units should be operated properly and rags/grit/coarse material shall be removed regularly for improving the treatment efficiently. The collected material should be stored at a designated place and disposed in accordance with the environmental rules.

4 The utilization of treated sewage in plantation, gardening, recyling etc. after proper disinfection must be ensured at society level. The responsibility of concerning officer/staff of that work circle may also be fixed incase of violation of environment of municipal norms.

5 Proper records should be maintained for inlet and outlet flow by installation of flow measuring devices/arrangement. Also records as indicated above should be maintained and placed at the site.

6 Proper flow chart, maintenance schedule, last inspection visit etc. having important details on display board.

Manager O.A. Noida	Project Engineer Public Health Noida	Senior Manager Jal-I/II/III Noida	Senior Manager Work Circle-6 Noida

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक(जल)-प्रथम
सैक्टर-5, नौएडा

पत्र सँख्या ःनौएडा/व0प्र0/जल/प्रथम/390
दिनॉक ः 7/8/2020

क्षेत्रीय अधिकारी
E-12/1, सैक्टर-1
उत्तर प्रदेश प्रदूषण नियन्यण बोर्ड
नौएडा।

विषय ः नौएडा स्थित विभिन्न Highrise Societies पर जल (सँरक्षण) अधिनियम-1976 के अधीन दण्डात्मक कार्यवाही किये जाने के सम्बन्ध मे।

कृपया उपरोक्त विषयक सँलग्न निरीक्षण आख्या का सँदर्भ ग्रहण करने का कष्ट करे। मुख्य कार्यपालक अधिकारी नौएडा द्वारा गठित कमेटी ने कुल 10 नग हाईराईज सोसाईटी के STPs, की कियाशीलता एवँ अपशिष्ट जल की निस्तारण व्यवस्था का निरीक्षण किया गया। निरीक्षण मे पाया गया कि इन सोसाईटीज द्वारा जल (सँरक्षण) अधिनियम के दिशानिर्देशो का पालन नही किया जा रहा है।

अतः आपसे अनुरोध है कि सँलग्न निरीक्षण आख्या का सँदर्भ लेते हुये आवश्यक कार्यवाही अपने स्तर से पूर्ण कराने का कष्ट करे।

सँलग्नक ः निरीक्षण आख्या।

(गुरविन्दर सिंह)
वरिष्ठ प्रबन्धक (जल)-प्रथम
नौएडा

प्रतिलिपि ः

1. विशेष कार्याधिकारी (टी0) महोदय को सादर सूचनार्थ।
2. महा प्रवन्धक (आर) महोदय को सादर सूचनार्थ।
3. उप महा प्रवन्धक (जल) महोदय को सादर सूचनार्थ।
4. वरिष्ठ परियोजना अभियन्ता।

वरिष्ठ प्रबन्धक (जल)-प्रथम
नौएडा

Joint Inspection Report of Sewage Treatment Plant in Residential Apartment, NOIDA

Objective:-

To inspect high rise building's STPs in order to evaluate the performance of every STPs and also to understand whether it operation is complaint manner and discharge only the executive treated effluent in the passing sewer line, post utilizing the treated waste water at their end or not. These defaulters to be identified and recommended for environmental compensation for non- compliance of NGT orders.

Reference:-

1 Hon'ble National Green Tribunal OA No- 241/2019 Monika Srivastava Vs. Noida & Ors.
2 OA No- 1002/2018 Abhisht Kusum Gupta Vs. UP & Ors.

In a review meeting on the above referred NGT case Chief Executive Office Noida, Smt. Ritu Maheshwari, directed to inspect randomly few high rise buildings STPs and come out with inspecting report on the status of STPs operation. A team was constituted by CEO having following representatives from different departments.

1. Project Engineer (Public Health)
2. Senior Manager (Jal)
3 Senior Manager (Work Circle)
4 Manager (Outer Agency)

The team inspected following of the residential apartment/group housing/high rise as under :-

S.No	Date	Time of inspection	Name of inspected site
1	05.08.2020	7.00 P.M.	Cleo County Sector-121
2	05.08.2020	6.10 P.M.	Ajnara Grand heritage Sector-74
3	06.08.2020	4.00 P.M.	JM Orchid Sector-76
4	06.08.2020	5.00 P.M.	Antrish Forest Sector-77
5	06.08.2020	5.30 P.M.	Great Value sharnam society GH-02 Sector-107
6	06.08.2020	6.30 P.M.	Sunworld Vanatika Society GH-018, Sector-107
7	06.08.2020	7.30 P.M.	Prateek Edifice society GH-01A, Sector-107
8	06.08.2020	3.30 P.M.	Lotus boulevard plot No-03, Sector-100
9	06.08.2020	4.30 P.M.	Lotus spacia plot No GH-02, Sector-100
10	07.08.2020	2.00 P.M.	Shathi Max plot No- H2, Sector-76

7.8.2020
R.K. Sharma
PE (PH)

मुकेश कुमार वैश्य
वरिष्ठ प्रबन्धक
तर्क सर्किल-6, नौएडा

Inspection of Residential societies are places as under :-

1 **Cleo County Sector-121**
a) STP functional but not performing standard norms.
b) Contact person- Sh Rajeshn Yadav, M No- 7217894343
c) Total No of flat- 2500, occupied- 1300

2 **Ajnara Grand heritage Sector-74**
a) STP not functional properly.
b) Contact person- Sh Anil Sharma, M No- 9971710420
c) Total flat No- 1492, Occupied- 1400

3 **JM Orchid Sector-76**
a) STP working properly.
b) contact person- Sh Ankit Singh

4 **Antrish Forest Sector-77**
a) STP not functional

5 **Great Value sharnam society GH-02 Sector-107**
a) STP operational. log book OK
b) Capacity- 800 KL
c) Contact person- Sh Mukesh Kumar M No- 7011627712
d) Total no of flat- 777, Completion- 698, connection- 777

6 **Sunworld Vanatika Society GH-018, Sector-107**
a) STP not working properly.
b) contact person- Sh Sachin. M No- 7011627712
c) capacity- 250+ 250 KL = 500 KL (Two)

7 **Prateek Edifice society GH-01A, Sector-107**
a) STP working properly. Log book OK.
b) Contact person. Sh Vijay M No- 79714071220
c) Capacity- 415 KL

8 **Lotus boulevard plot No-03, Sector-100**
a) STP found working properly.
b) Contact person- Sh Sandip Rana M No- 9718390648
c) Capacity- 650 x 2= 1300 KL

9 **Lotus Spacia plot No GH-02, Sector-100**
a) STP not working properly.
b) Contact person- Sh BK Sharma, M No- 9671371400
c) Capacity- 400 KL

10 **Shathi Max plot No- H2, Sector-76**
a) STP not functional.

7.8.2020
PE (PHZ)

मुकेश कुमार वैश्य
वरिष्ठ प्रबंधक
वर्क सर्किल-6, नौएडा

Recommendations

1 STPs which are in operation without obtaining consent to operate needs to obtain consent from UPPCB without any further delay.

2 The by-passing of untreated sewage from STPs shall be stopped immediately introducing some alternate arrangement of shortage of sewage during peak hours and upgrading the capacity of pumping stations.

3 The primary treatment units should be treated properly and rags/grit/coarse material shall be removed regularly for improving the treatment efficiently. The collected material should be stored at a designated place and disposed in accordance with the environmental rules.

4 T he utilization of treated sewage in plantation, recycling etc. after proper disinfection must be ensured in society level. The responsibility of concerning officers/ staff of that work circle may also be fixed in place of violation of environment of municipal norms.

5 Proper records should be maintained for inlet and outlet flow by installation of flow measuring devices/arrangement. Also records as indicated above should be maintained and place at the site.

6 Proper flow chart, maintenance schedule, last inspection visit etc. having important details on display board.

Manager OA Noida (Chetram)	Project Engineer Public health Noida (R.K. Sharma)	Senior Manager Jal- I/II/III Noida (Gurvinder Singh)	Senior Manager Work Circle-6 Noida मुकेश कुमार वैश्य वरिष्ठ प्रबन्धक वर्क सर्किल–6, नौएडा

(5)

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक(जल)-प्रथम

सैक्टर-5, नौएडा

पत्र सॅख्या ःनौएडा/व0प्र0/जल/प्रथम/ 478

दिनॉक ः 28/8/2020

क्षेत्रीय अधिकारी
E-12/1, सैक्टर-1
उत्तर प्रदेश प्रदूषण नियन्यण बोर्ड
नौएडा।

विषय ः नौएडा स्थित विभिन्न Highrise Societies पर जल (सॅरक्षण) अधिनियम–1976 के अधीन दण्डात्मक कार्यवाही किये जाने के सम्बन्ध मे।

कृपया उपरोक्त विषयक सॅलग्न निरीक्षण आख्या का सॅदर्भ ग्रहण करने का कष्ट करे। मुख्य कार्यपालक अधिकारी नौएडा द्वारा गठित कमेटी ने कुल 06 नग हाईराईज सोसाईटी के STPs, की कियाशीलता एवॅ अपशिष्ट जल की निस्तारण व्यवस्था का निरीक्षण किया गया। निरीक्षण मे पाया गया कि इन सोसाईटीज द्वारा जल (सॅरक्षण) अधिनियम के दिशानिर्देशो का पालन नही किया जा रहा है।

अतः आपसे अनुरोध है कि सॅलग्न निरीक्षण आख्या का सॅदर्भ लेते हुये आवश्यक कार्यवाही अपने स्तर से पूर्ण कराने का कष्ट करे।

सॅलग्नक ः निरीक्षण आख्या।

26/8/2020
(गुरविन्दर सिंह)
वरिष्ठ प्रबन्धक (जल)-प्रथम
नौएडा

प्रतिलिपि ः

1. विशेष कार्याधिकारी (टी0) महोदय को सादर सूचनार्थ।
2. महा प्रवन्धक (आर) महोदय को सादर सूचनार्थ।
3. उप महा प्रवन्धक (जल) महोदय को सादर सूचनार्थ।
4. वरिष्ठ परियोजना अभियन्ता।

26/8/2020
वरिष्ठ प्रबन्धक (जल)-प्रथम
नौएडा

Joint Inspection Report of Sewage Treatment Plant in Residential Apartment, NOIDA

Objective:-

To inspect high rise building's STPs in order to evaluate the performance of every STPs and also to understand whether it operate in a complaint manner and discharge only the excessive treated effluent in the passing sewer line, post utilizing the treated waste water at their end or not. These defaulters to be identified and recommended for environmental compensation for non- compliance of NGT orders.

Reference:-

1 Hon'ble National Green Tribunal OA No- 241/2019 Monika Srivastava Vs. Noida & Ors.

2 OA No- 1002/2018 Abhisht Kusum Gupta Vs. UP & Ors.

In a review meeting on the above referred NGT case Chief Executive Office Noida, Smt. Ritu Maheshwari, directed to inspect randomly few high rise buildings STPs and come out with inspecting report on the status of STPs operation. A team was constituted by CEO having following representatives from different departments.

1. Project Engineer (Public Health)
2. Senior Manager (Jal)
3 Senior Manager (Work Circle)
4 Manager (Outer Agency)

The team inspected following of the residential apartment/group housing/high rise as under :-

S.No	Date	Time of inspection	Name of inspected site
1	24.08.2020	10.30 A.M.	GH- 01 Logix Blossom Green Sector-143
2	24.08.2020	11.00 A.M.	GH- 02 Blossom Zest Sector-143
3	25.08.2020	11.00 A.M.	GH- 03 Amrapali Zodaic Sector-120
4	25.08.2020	11.30 A.M.	GH- 02 R.G. Builders Sector-120
5	25.08.2020	12.00 P.M.	GH- 04 Gaur Grandur Sector-119
6	25.08.2020	12.30 P.M.	GH- 003 Eldco Amantran Sector-119

1. **GH- 01 Logix Blossom Green Sector-143**
   a) STP not functional, sewage is pumping into sewer line directly.

2. **GH-02 Blossom Zest Sector-143**
   a) STP not functional, sewage is pumping into sewer line directly.

3. **GH-03 Amarpali Zodaic Sector-120**
   a) STP not working.
   b) Contact person- Mr Gupta, M No- 9818080389

4. **GH-02 R.G. Builders Sector- 120**
   a) STP is not working.
   b) Untreated water dispose off directly into sewer line.
   c) Contact person- Sh C S Gupta, security, M No- 9910914447

5. **GH- 04 Gaur Grandur Sector- 119**
   a) As per state manager STP not constructed.
   b) Contact person- Sh Shivamji M No- 8543834405

6. **GH-003 Eldco Amantran Sector-119**
   a) STP is in running condition, but could not shows maintenance records.
   b) Treated water dispose off in Noida sewer line.

Recommendations

1 STPs which are in operation without obtaining consent to operate needs to obtain consent from UPPCB without any further delay.

2 The by-passing of untreated sewage from STPs shall be stopped immediately introducing some alternate arrangement of shortage of sewage during peak hours and upgrading the capacity of pumping stations.

3 The primary treatment units should be treated properly and rags/grit/coarse material shall be removed regularly for improving the treatment efficiently. The collected material should be stored at a designated place and disposed in accordance with the environmental rules.

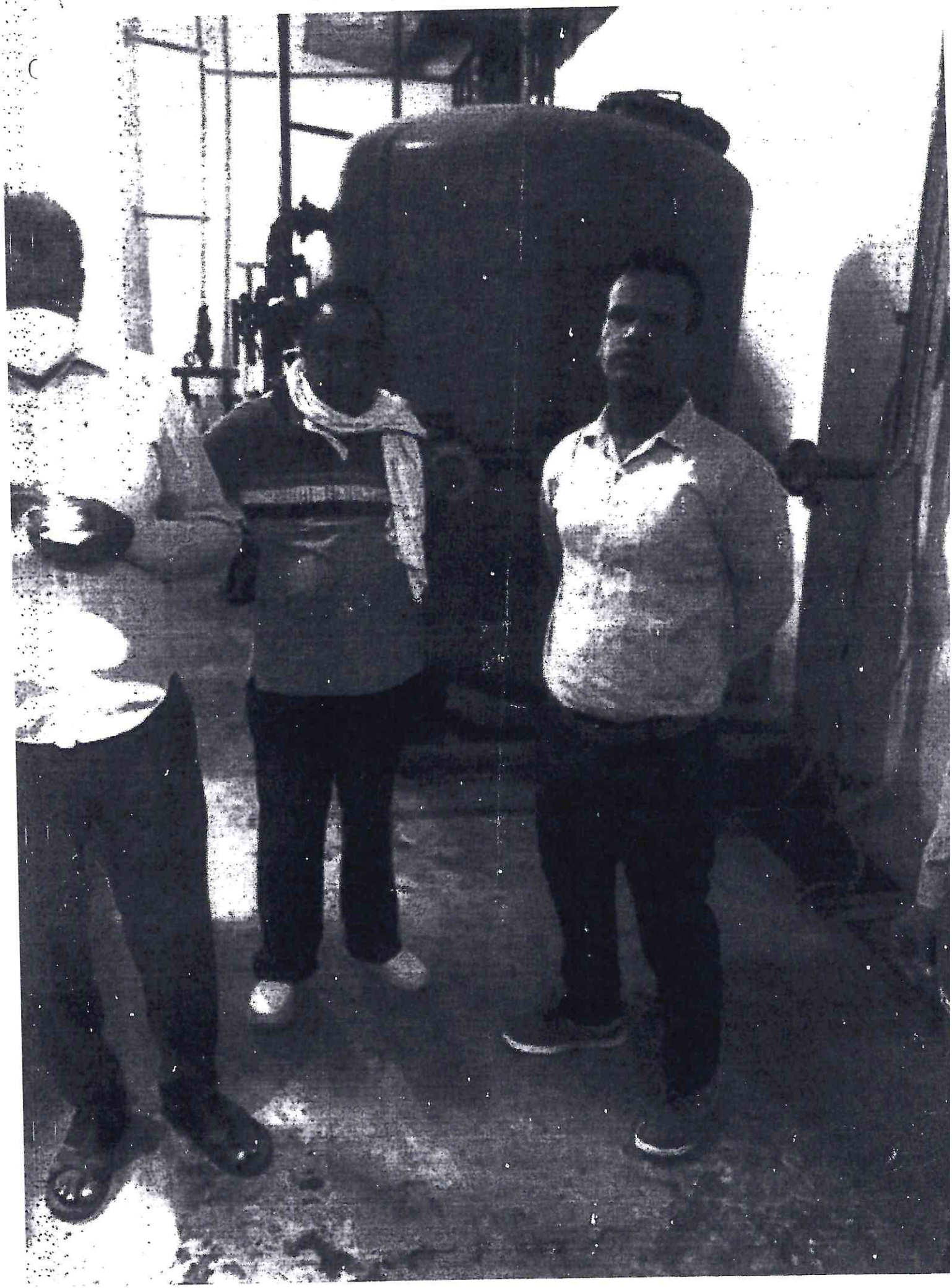
4 T he utilization of treated sewage in plantation, recycling etc. after proper disinfection must be ensured in society level. The responsibility of concerning officers/ staff of that work circle may also be fixed in place of violation of environment of municipal norms.

5 Proper records should be maintained for inlet and outlet flow by installation of flow measuring devices/arrangement. Also records as indicated above should be maintained and place at the site.

6 Proper flow chart, maintenance schedule, last inspection visit etc. having important details on display board.

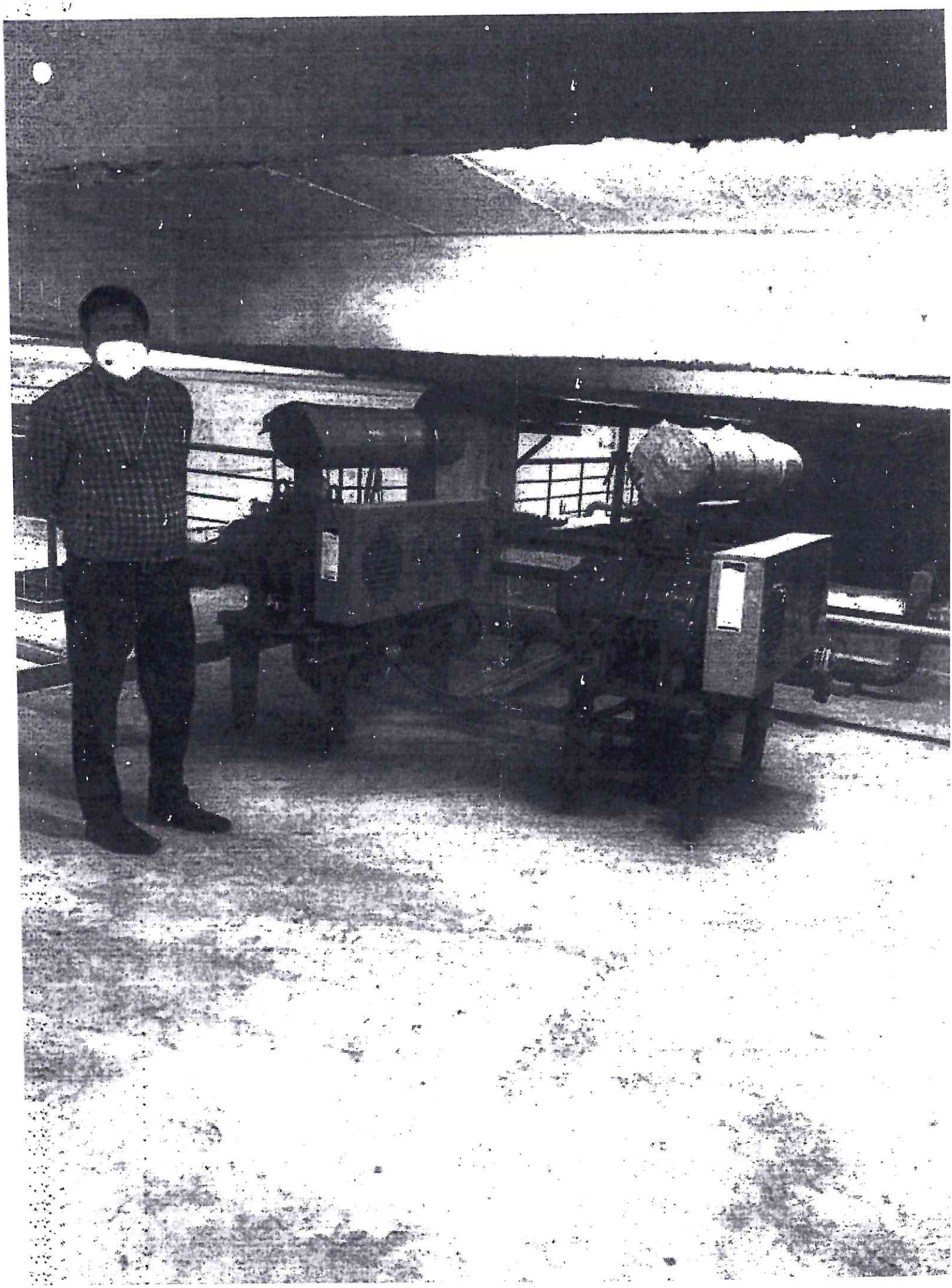
26/8/20	26.8.2020	26/8	26/8/2020
Manager OA Noida	Project Engineer Public health Noida	Senior Manager Jal- I/II/III Noida	Senior Manager Work Circle-6 Noida

LOGIX BLOSOOM GREEN
GH-01 SECTOR-143



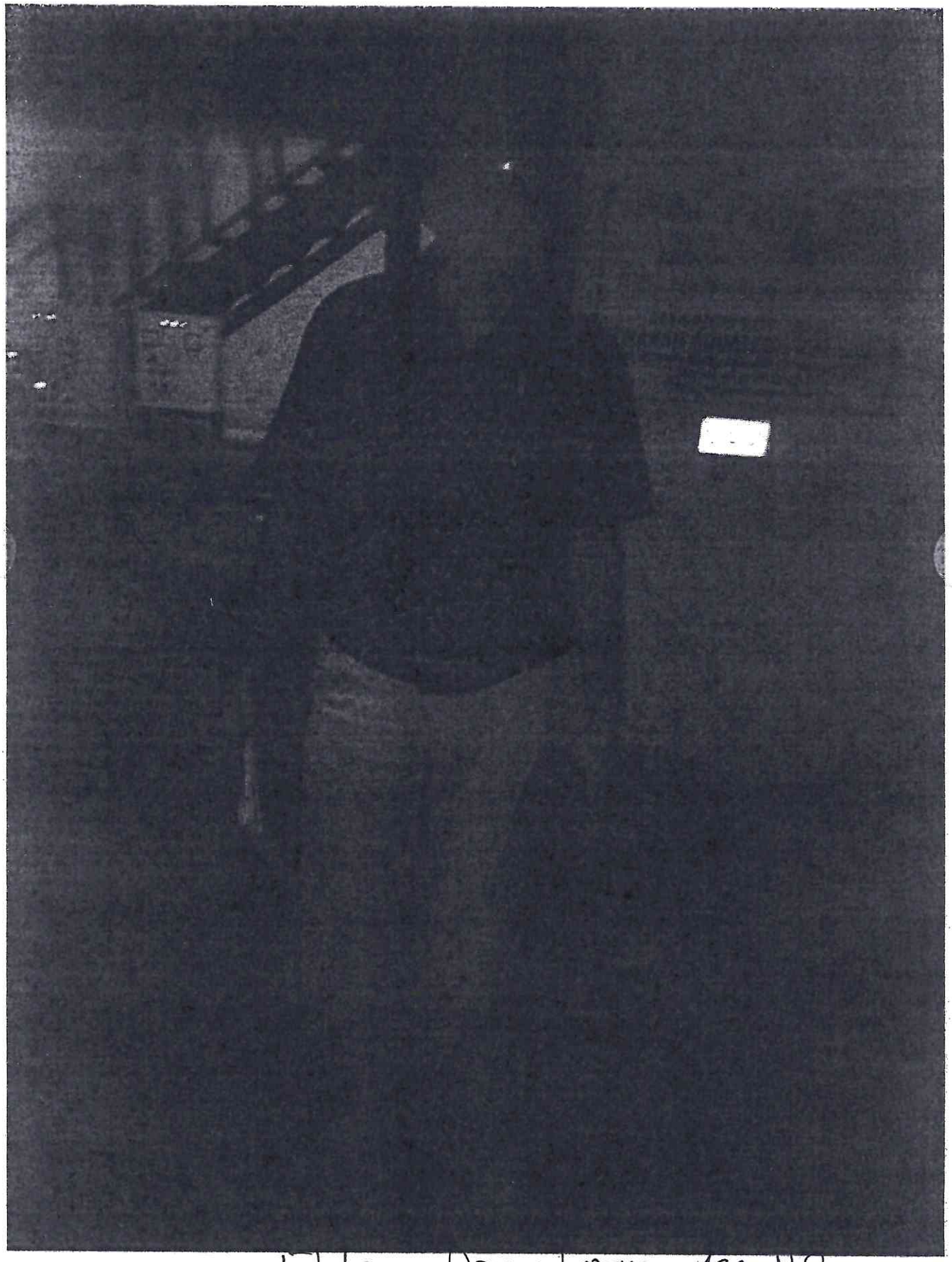
LOGIX ZEST
GH-02 SECTOR-143

5

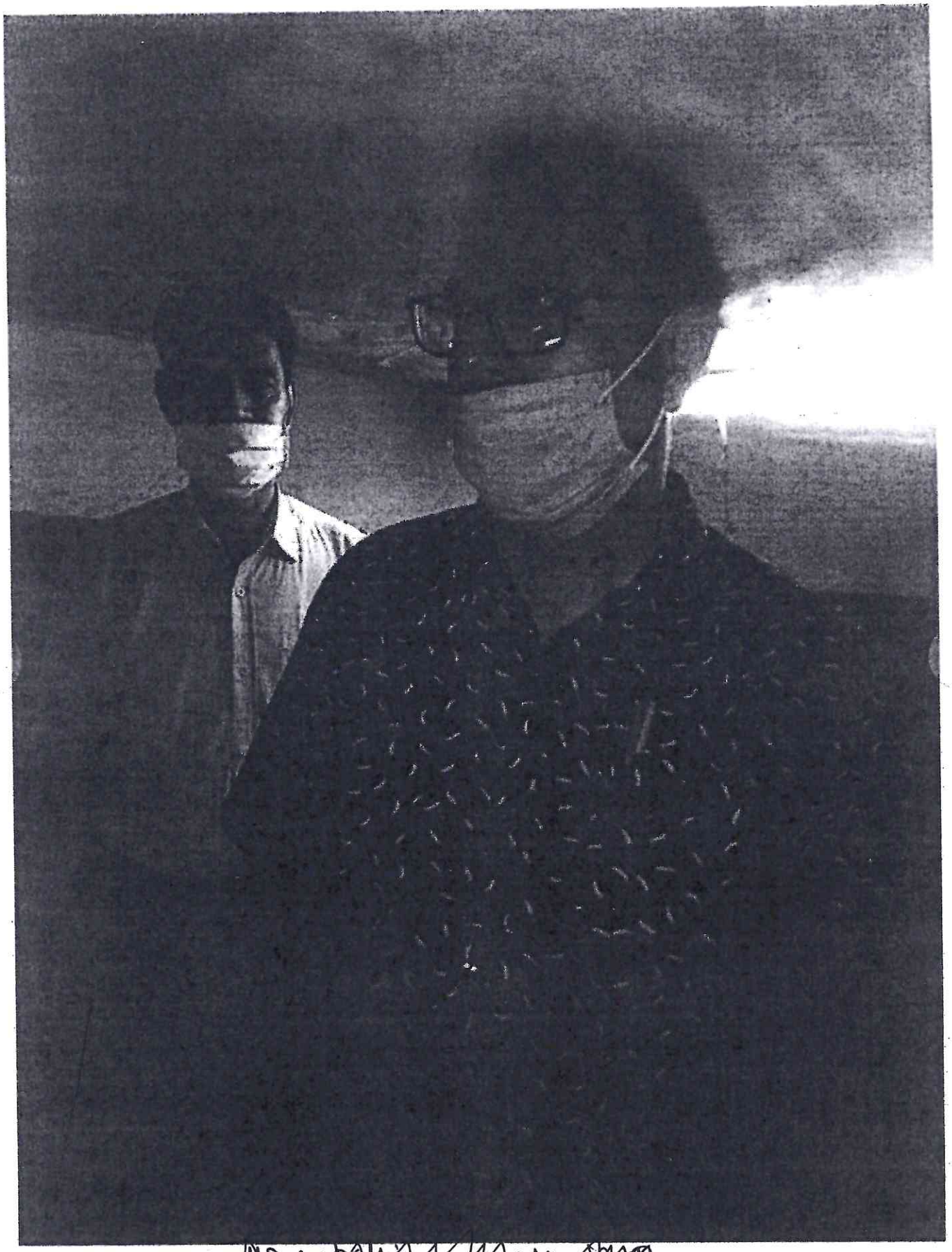


6

C



b|deco A|mantaran = 9cc-1|9



ELDECO Amantaran See-119

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक (जल)-प्रथम
सैक्टर-5, नौएडा

पत्र संख्या :नौएडा/व0प0/जल/प्रथम/552
दिनॉक : 14/9/2020

क्षेत्रीय अधिकारी
E-12/1, सैक्टर-1
उत्तर प्रदेश प्रदूषण नियन्यण बोर्ड
नौएडा।

विषय : नौएडा स्थित विभिन्न Highrise Societies पर जल (संरक्षण) अधिनियम-1976 के अधीन दण्डात्मक कार्यवाही किये जाने के सम्बन्ध मे।

कृपया उपरोक्त विषयक संलग्न निरीक्षण आख्या का संदर्भ ग्रहण करने का कष्ट करे। मुख्य कार्यपालक अधिकारी नौएडा द्वारा गठित कमेटी ने कुल 08 नग हाईराईज सोसाईटी के STPs. की कियाशीलता एवं अपशिष्ट जल की निस्तारण व्यवस्था का निरीक्षण किया गया। निरीक्षण मे पाया गया कि इन सोसाईटीज द्वारा जल (संरक्षण) अधिनियम के दिशानिर्देशो का पालन नही किया जा रहा है।

अतः आपसे अनुरोध है कि संलग्न निरीक्षण आख्या का संदर्भ लेते हुये आवश्यक कार्यवाही अपने स्तर से पूर्ण कराने का कष्ट करे।

संलग्नक : निरीक्षण आख्या।

14/9
(गुरविन्दर सिंह)
वरिष्ठ प्रबन्धक (जल)-प्रथम
नौएडा

प्रतिलिपि :

1. विशेष कार्याधिकारी (टी0) महोदय को सादर सूचनार्थ।
2. महा प्रबन्धक (आर) महोदय को सादर सूचनार्थ।
3. उप महा प्रबन्धक (जल) महोदय को सादर सूचनार्थ।
4. वरिष्ठ परियोजना अभियन्ता।

14/9
वरिष्ठ प्रबन्धक (जल)-प्रथम
नौएडा

Joint Inspection Report of Sewage Treatment Plant in Residential Apartment, NOIDA

Objective:-

To inspect high rise building's STPs in order to evaluate the performance of every STPs and also to understand whether it operation is complaint manner and discharge only the executive treated effluent in the passing sewer line, post utilizing the treated waste water at their end or not. These defaulters to be identified and recommended for environmental compensation for non- compliance of NGT orders.

Reference:-

1 Hon'ble National Green Tribunal OA No- 241/2019 Monika Srivastava Vs. Noida & Ors.

2 OA No- 1002/2018 Abhisht Kusum Gupta Vs. UP & Ors.

In a review meeting on the above referred NGT case Chief Executive Office Noida, Smt. Ritu Maheshwari, directed to inspect randomly few high rise buildings STPs and come out with inspecting report on the status of STPs operation. A team was constituted by CEO having following representatives from different departments.

1. Project Engineer (Public Health)
2. Senior Manager (Jal)
3. Senior Manager (Work Circle)
4. Manager (Outer Agency)

The team inspected following of the residential apartment/group housing/high rise as under :-

S.No	Date	Time of inspection	Name of inspected site
1.	10.09.2020	5.00 P.M.	Gulshan IKwana Sector-143
2.	10.09.2020	4.00 P.M.	Aditya Celebration Sector-76
3.	10.09.2020	3.00 P.M.	Prateek Wisteria Sector-77
4.	10.09.2020	2.00 P.M.	Elite Homez Sector-77
5.	10.09.2020	1.30 P.M.	Civitech Sampriti Sector-77
6.	10.09.2020	5.30 P.M.	Grephravesh Sector-77
7.	10.09.2020	2.30 P.M.	Ajanara defodril Sector-137
8.	10.09.2020	1.30 P.M.	Supertech Ecocity Sector-137

Inspection of Residential societies are places as under :-

1. **Gulshan IKwana GH-03A Sector-143**
   a) STP functional
   b) Contact person- Monu Supervisor M-7900368957
   c) Total No of flat- 1438

2. **Aditya Celebration GH-01B Sector-76**
   a) STP not not constructed sewer line of society connected to main sewer line of Noida Authority.
   b) Contact person- Sh Ajay Singh M No- 9650545847
   c) Total flat No- 630

3. **Prateek Wisteria GH-01 Sector-77**
   a) STP working properly.
   b) contact person- Salman Supervisor M –No.9625812750

4. **Elite Homez GH-002 Sector-77**
   a) STP found in Proper functional
   b) Contact Person Sh. Keshav Sharma Supervisor M- No.8279744933
   c) Total flats-572

5. **Civitech Sampriti Sector-77**
   a) STP not functioning properly
   b) Contact person- Sh Peramveer Chaudhary M- No. 6397651432

6. **Grephravesh GH-03A Sector-77**
   a) STP found in Proper functional
   b) contact person- Mr. Asif M No- 9911283912
   c) Total flats-501

7. **Ajanara daffodil GH-07B Sector-137**
   a) STP found not Working
   b) contact person- Mr. Amir M No- 8057147069
   c) Total flats-1000

8. **Supertech Ecocity GH-03 Sector-137**
   a) STP found Working
   b) contact person- Mr. Jitender M No- 9953725738
   c) Total flats-2093

Recommendations

1 STPs which are in operation without obtaining consent to operate needs to obtain consent from UPPCB without any further delay.

2 The by-passing of untreated sewage from STPs shall be stopped immediately introducing some alternate arrangement of shortage of sewage during peak hours and upgrading the capacity of pumping stations.

3 The primary treatment units should be treated properly and rags/grit/coarse material shall be removed regularly for improving the treatment efficiently. The collected material should be stored at a designated place and disposed in accordance with the environmental rules.

4 T he utilization of treated sewage in plantation, recycling etc. after proper disinfection must be ensured in society level. The responsibility of concerning officers/ staff of that work circle may also be fixed in place of violation of environment of municipal norms.

5 Proper records should be maintained for inlet and outlet flow by installation of flow measuring devices/arrangement. Also records as indicated above should be maintained and place at the site.

6 Proper flow chart, maintenance schedule, last inspection visit etc. having important details on display board.

Manager OA Noida	Project Engineer Public health Noida	Senior Manager Jal- I/II/III Noida	Senior Manager Work Circle-6 Noida

क्षेत्रीय कार्यालय Annexure-'B'
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा
ई–12/1, सेक्टर–1 नोएडा, गौतमबुद्धनगर
ई–मेल : ronoida@uppcb.com, फोन : 0120.4974552

संदर्भ संख्या : 354/S-197/2020 दिनांक 22/07/2020

सेवा में,

विशेष कार्याधिकारी (T)
नवीन ओखला औद्योगिक विकास प्राधिकरण
सेक्टर–06, नोएडा।

विषयः– दिनांक 22.07.2020 को नोएडा प्राधिकरण के साथ मै0 संदीप पेपर मिल्स प्रा0 लि0 ए–20, सेक्टर–06, नोएडा, गौतमबुद्ध नगर की संयुक्त निरीक्षण आख्या।

महोदय,

कृपया उपरोक्त विषयक के संदर्भ में आज दिनांक 22.07.2020 को मै0 संदीप पेपर मिल्स प्रा0 लि0 ए–20, सेक्टर–06, नोएडा, गौतमबुद्ध नगर का औचक निरीक्षण नोएडा अथारिटी के श्री राजेश कुमार, सहायक अभियन्ता (जल) तथा श्री अनुज, सहायक के साथ अद्योहस्ताक्षरी व कार्यालय के अन्य अधिकारियों द्वारा किया गया। निरीक्षण के दौरान उक्त उद्योग उत्पादनरत पाया गया। निरीक्षण आख्या मूल रूप में संलग्न कर प्रेषित की जा रही है।

सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

संलग्नकः–उपरोक्तानुसार।

भवदीय

(प्रवीण कुमार)
क्षेत्रीय अधिकारी

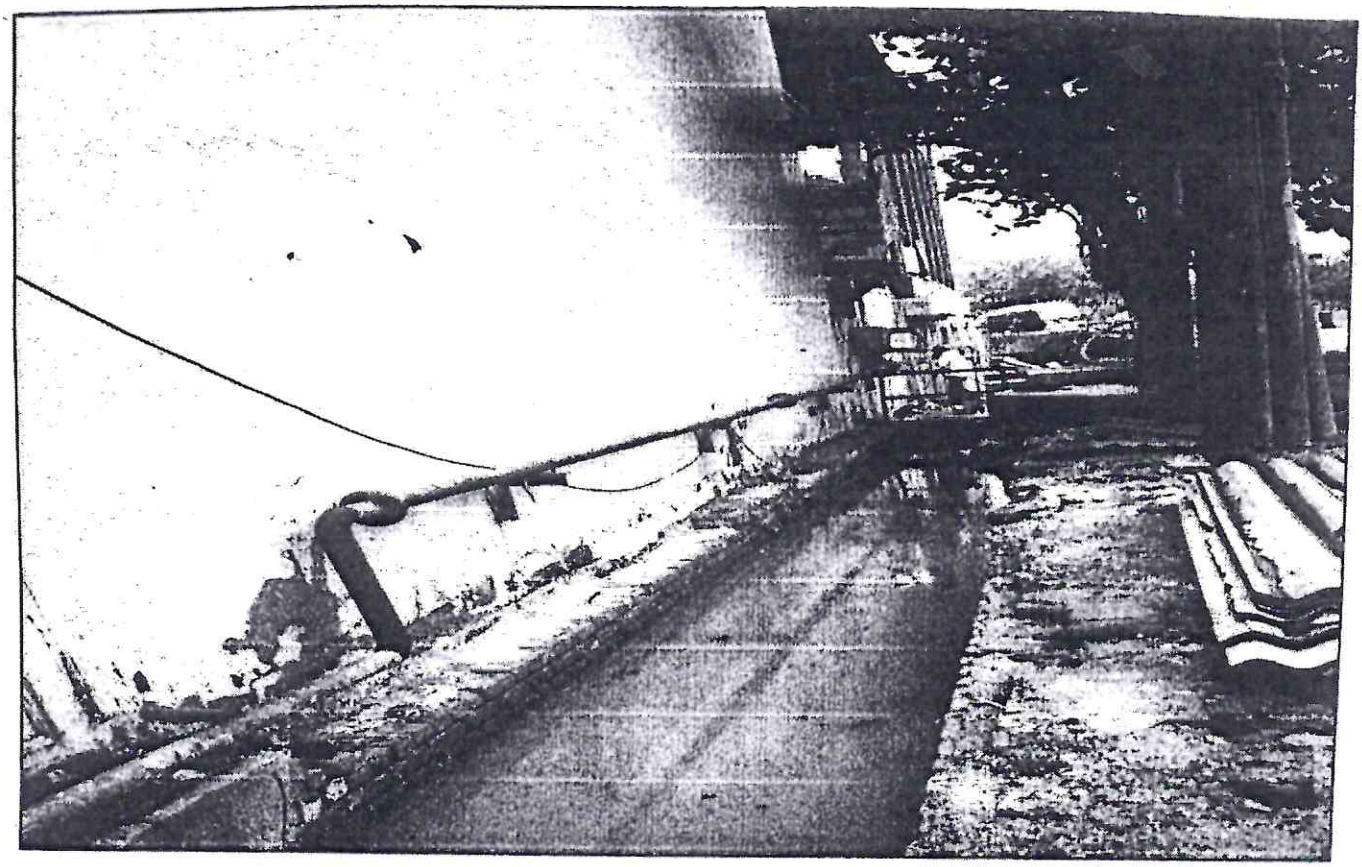
दिनांक 22.07.2020 को नोएडा प्राधिकरण के साथ मै0 संदीप पेपर मिल्स प्रा0 लि0 ए–20, सेक्टर–06, नोएडा, गौतमबुद्ध नगर के संयुक्त निरीक्षण की आख्या

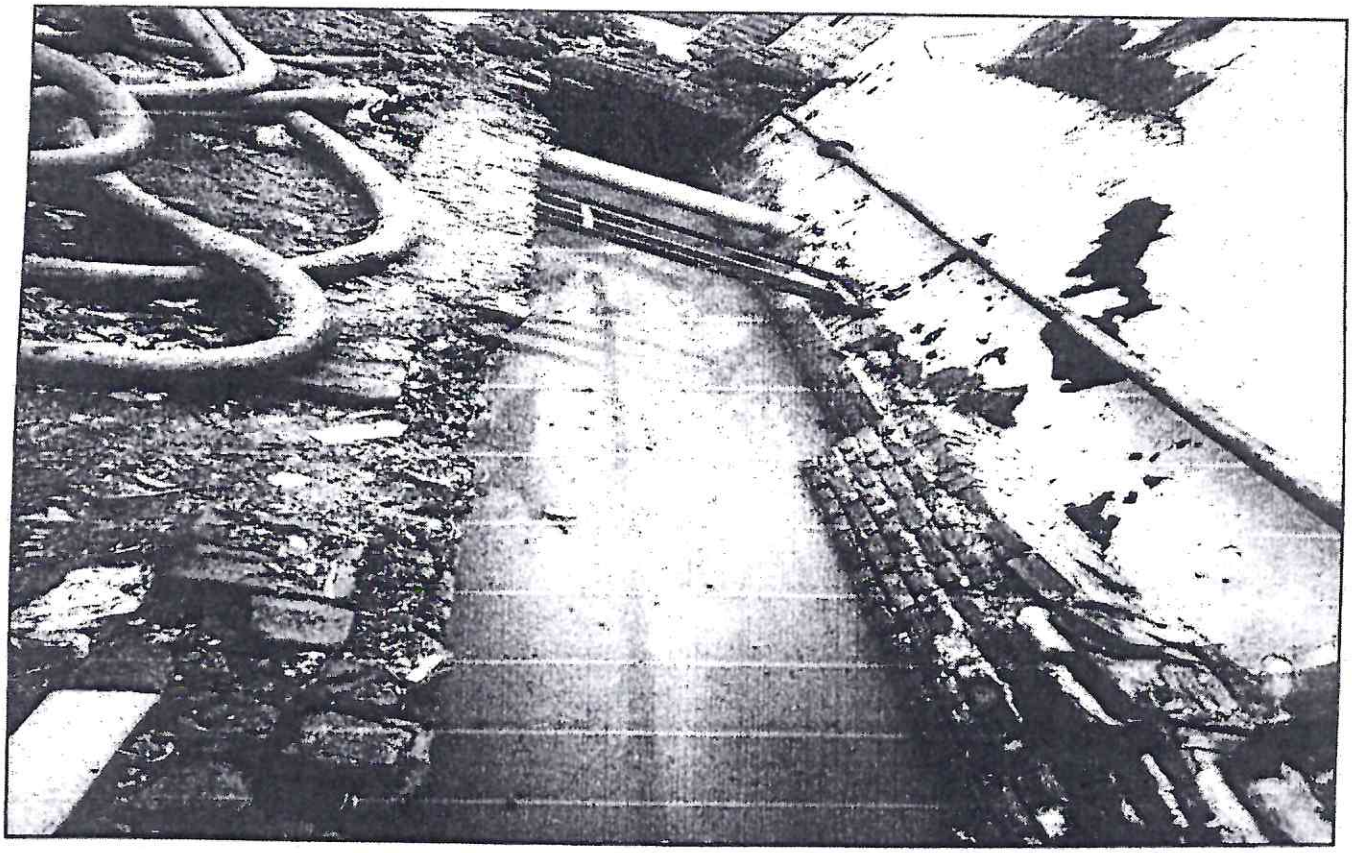
नोएडा प्राधिकरण व उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, नोएडा द्वारा मै0 संदीप पेपर मिल्स प्रा0 लि0 ए–20, सेक्टर–06, नोएडा, गौतमबुद्ध नगर का दिनांक 22.07.2020 को औचक निरीक्षण किया गया। निरीक्षण के समय नोएडा प्राधिकरण के सहायक अभियन्ता (जल) श्री राजेश कुमार तथा श्री अनुज, सहायक तथा उ0 प्र0 प्रदूषण नियंत्रण बोर्ड के क्षेत्रीय अधिकारी, श्री प्रवीण कुमार, सहायक पर्यावरण अभियन्ता, श्री के0एम0 श्रीवास्तव तथा वैज्ञानिक सहायक, श्री सुशील कुमार उपस्थित थे। निरीक्षण के दौरान उक्त उद्योग उत्पादनरत पाया गया। निरीक्षण आख्या निम्नवत है:–

1. उद्योग में कच्चे माल के रूप में वेस्ट पेपर, एलम, रेजिन का प्रयोग करके मीडिया क्राफ्ट पेपर लगभग 100 मीट्रिक टन प्रतिदिन का उत्पादन किया जाता है। उत्पादन प्रकिया से जनित लगभग 220 किली प्रतिदिन उत्प्रवाह के शुद्धीकरण हेतु ई0टी0पी0 स्थापित है। ई0टी0पी0 में बार स्क्रीन, कलेक्शन टैंक /इक्वलाइजेशन टैंक, सेडीसेल, हील स्क्रीन, एरियेशन टैंक, केमिकल डोजिंग टैंक, सेकेन्डरी क्लेरीफायर, डूयल मीडिया फिल्टर, फिल्टर प्रेस आदि स्थापित है। निरीक्षण के समय ई0टी0पी0 संचालित पाया गया।
2. उत्प्रवाह शुद्धीकरण संयंत्र के फाइनल आउटलेट से शुद्धीकृत उत्प्रवाह का नमूना एकत्र किया गया जिसे विश्लेषण हेतु क्षेत्रीय कार्यालय, उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, नोएडा की प्रयोगशाला में जमा किया गया।
3. उत्प्रवाह शुद्धीकरण संयंत्र के फाइनल आउटलेट पर शुद्धीकृत उत्प्रवाह की गुणता व फ्लो की जाँच हेतु आनलाइन मानीटरिंग संयंत्र स्थापित है जो केन्द्रीय प्रदूषण नियंत्रण बोर्ड के सर्वर से सम्बद्ध है। निरीक्षण के समय आनलाइन मानीटरिंग संयंत्र में शुद्धीकृत उत्प्रवाह में विभिन्न परिचालकों की रीडिंग क्रमशः pH-8.34, BOD-9.3 mg/l, COD-105.4 mg/l, TSS-12.6mg/l पायी गयी जो केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित मानको के अनुरूप है।
4. उद्योग द्वारा शुद्धीकृत उत्प्रवाह का निस्तारण परिसर के बाहर नोएडा प्राधिकरण के ड्रेन में किया जाता है।
5. निरीक्षण के दौरान लिये गये फोटोग्राफ संलग्न है।

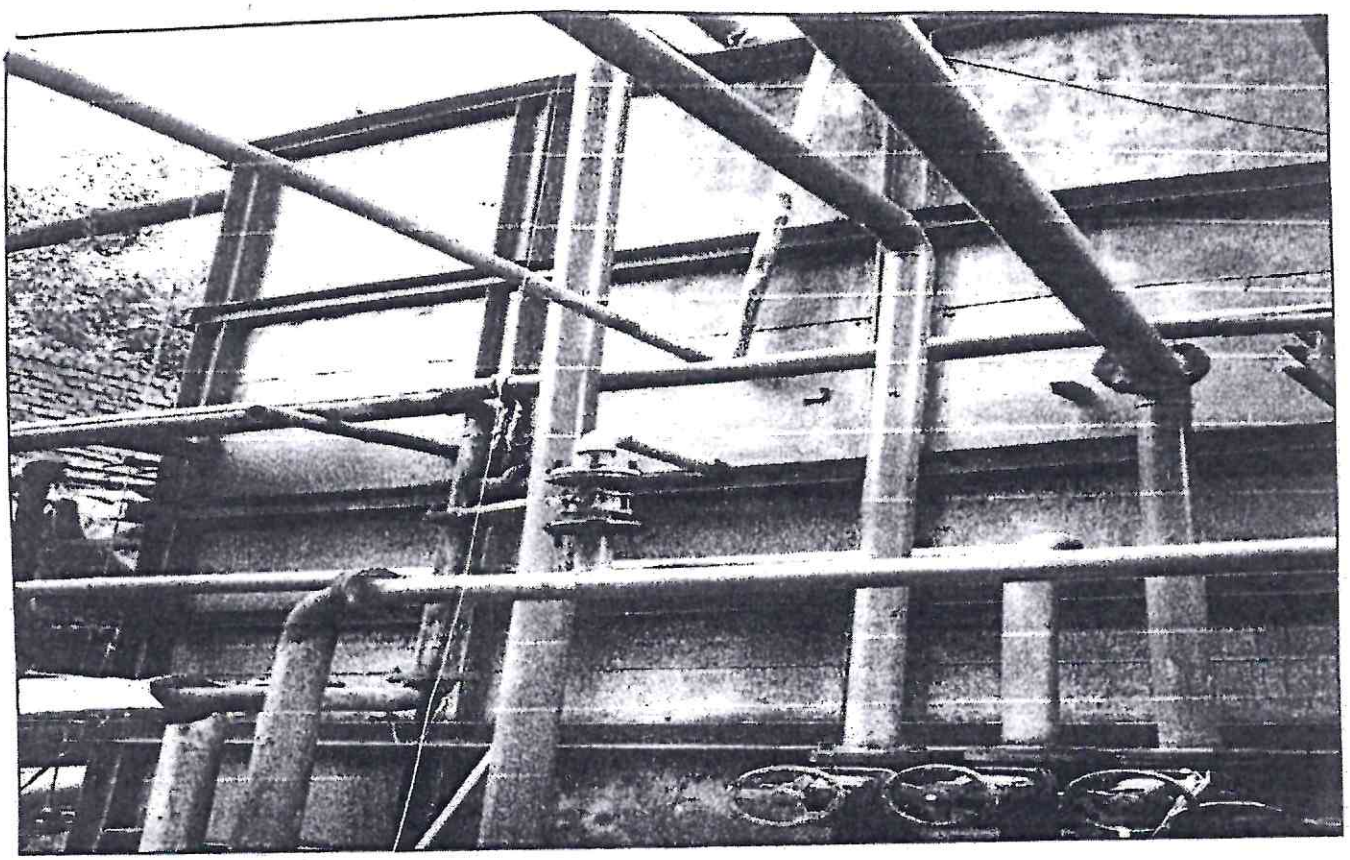
संलग्नकः–उपरोक्तानुसार।

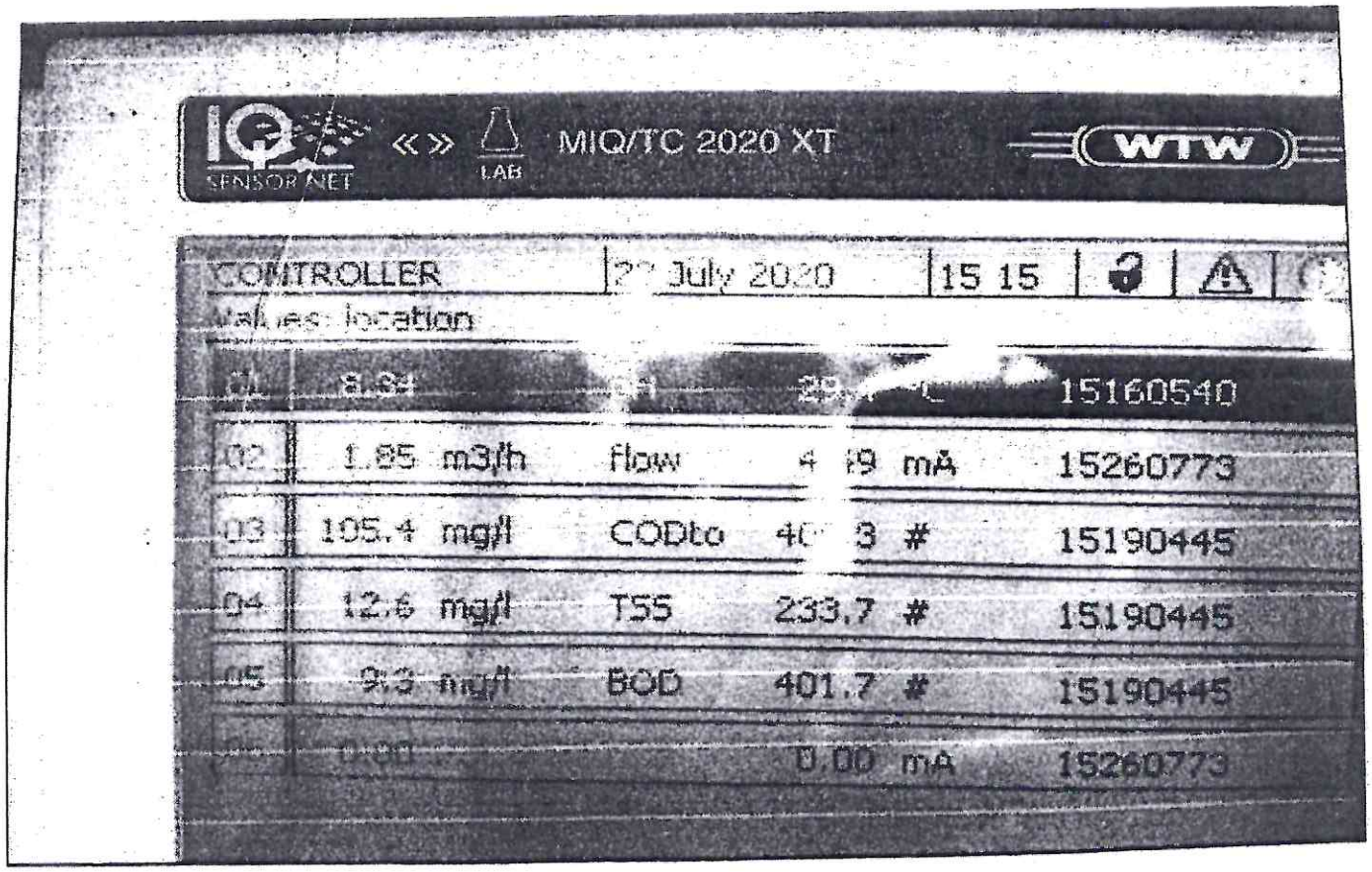
22/07/2020	22.07.2020	
वैज्ञानिक सहायक	सहायक पर्यावरण अभियन्ता	क्षेत्रीय अधिकारी





ad





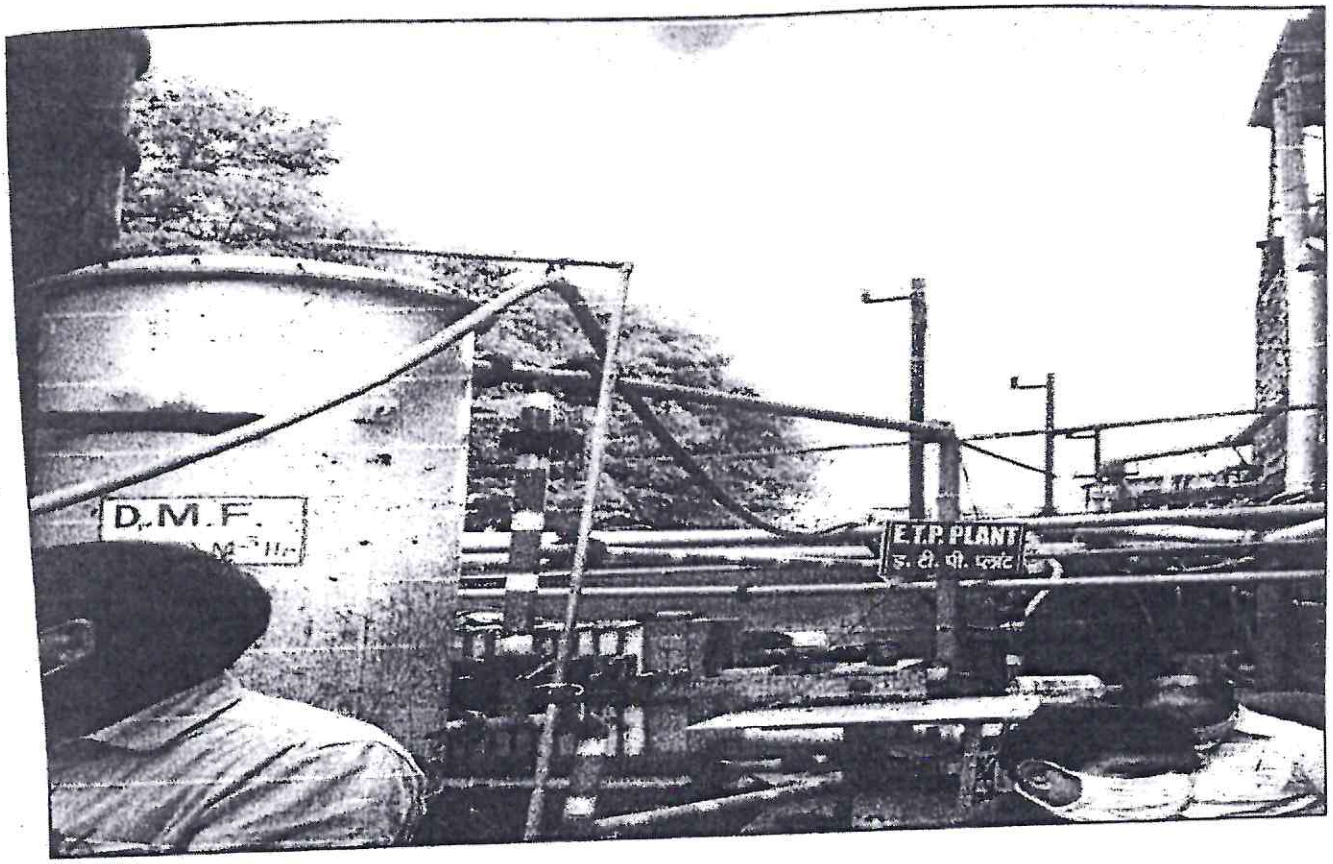
IQ SENSOR NET « » LAB MIQ/TC 2020 XT WTW

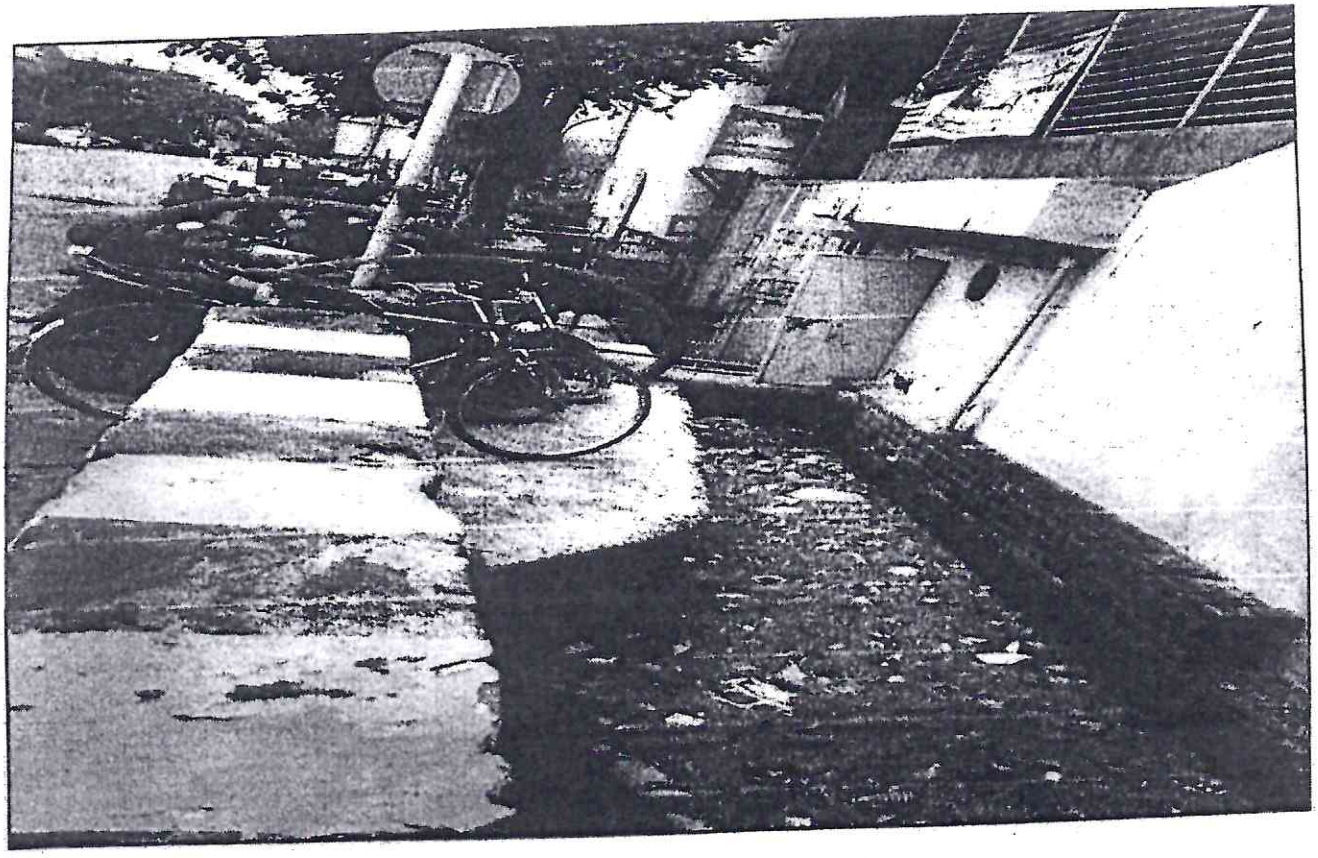
CONTROLLER | 22 July 2020 | 15 15

Values: location

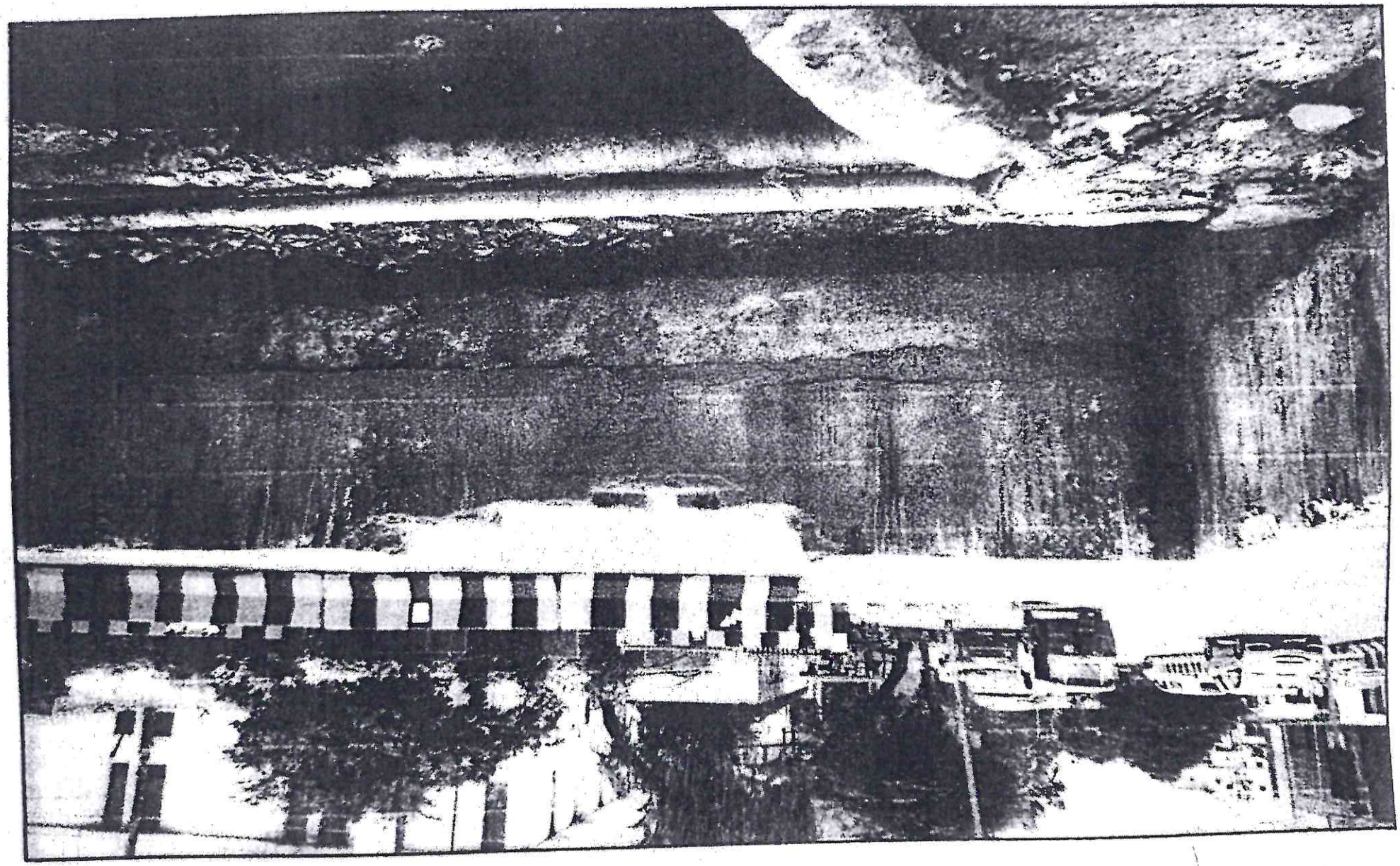
01	8.34	pH	29.4 °C		15160540
02	1.85 m3/h	flow	4.49 mA		15260773
03	105.4 mg/l	CODto	40[illegible]3	#	15190445
04	12.6 mg/l	TSS	233.7	#	15190445
05	9.3 mg/l	BOD	401.7	#	15190445
06	[illegible]		0.00	mA	15260773

इ. टी. पी. प्लांट


D.M.F.
E.T.P. PLANT
ई. टी. पी. प्लांट



Jrao



क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा
REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA

पत्रांक : 1553 / 9-22 / 2020 दिनांक 10/9/2020

सेवा में,

निदेशक कार्यपालिका (ए),
नवीन अंचल औद्योगिक विकास प्राधिकरण,
सेक्टर–6, नोएडा
गौतमबुद्ध नगर।

विषय– जल प्रदूषणकारी उद्योगों के निरीक्षण के सम्बन्ध में

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। उपरोक्त के संदर्भ में अवगत कराना है कि नोएडा स्थित उद्योगों का निरीक्षण इस कार्यालय द्वारा वर्ष 2020 के माह जुलाई, अगस्त एवं सितम्बर मे किया गया। निरीक्षण आख्यायें पत्र के साथ संलग्न कर प्रेषित है।

संलग्नक– उपरोक्तानुसार।

भवदीय
10.09.2020
(K M Srivastava AEE)
कृते क्षेत्रीय अधिकारी

1622
10/9/20

Dy M (JAL)

Senior Manager-JAL-1
कृ० अनुपालन आख्या में सम्मिलित करते हुए आवश्यक करायें।
10/9/20

क्षेत्रीय कार्यालय

क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, नोएडा, गौतमबुद्ध नगर

नोएडा स्थित उद्योगों की निरीक्षण आख्या

वर्ष 2020 के माह जुलाई, अगस्त एवं सितम्बर में निम्न जल प्रदूषणकारी उद्योगों का निरीक्षण अधोहस्ताक्षरीगण द्वारा किया गया। विस्तृत आख्या निम्नवत है:-

1. मै0 बॉडी केयर इन्टरनेशनल लि0, डी-247/13, सेक्टर-63, नोएडा, गौतमबुद्ध नगर।

उक्त उद्योग का निरीक्षण दिनांक 21.07.2020 को किया गया। निरीक्षण के दौरान उद्योग में फैब्रिक प्रिंटिंग एवं स्क्रीन वाशिंग का कार्य किया जाता है। उक्त उद्योग को बोर्ड द्वारा सिलाई आदि प्रक्रियाओं द्वारा रेडीमेट गारमेन्ट्स के उत्पादन हेतु (Dry Process) स्थापना पूर्व सशर्त सहमति दिनांक 09.04.2018 को निर्गत की गयी थी तथा सिलाई आदि प्रक्रियाओं द्वारा रेडीमेट गारमेन्ट्स के उत्पादन हेतु सशर्त सहमति (जल/वायु) पत्र दिनांक 21.01.2019 द्वारा दिनांक 31.03.2020 की अवधि हेतु प्रदान की गयी थी, जिसकी वैधता समाप्त हो चुकी है।

उद्योग द्वारा उत्पादन प्रक्रिया में फैब्रिक प्रिंटिंग एवं स्क्रीन वाशिंग का कार्य बोर्ड से बिना अनापत्ति प्रमाण पत्र प्राप्त किये किया जा रहा है। उद्योग द्वारा उत्पादन प्रक्रिया से जनित प्रदूषित उत्प्रवाह के शुद्धीकरण हेतु कोई व्यवस्था स्थापित नहीं की गयी है तथा अशुद्धीकृत उत्प्रवाह का निस्तारण नोएडा ड्रेन मे किया जा रहा है। निरीक्षण के दौरान उद्योग परिसर से निस्तारित किये जा रहे अशुद्धीकृत उत्प्रवाह के नमूने का एकत्रण कर क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषित कराया गया। विश्लेषण आख्या अनुसार नमूने में बी0ओ0डी0-240.0 मि0ग्रा0/लीटर, सी0ओ0डी0-1360.0 मि0ग्रा0/लीटर, टोटल सस्पेन्डेड सॉलिड्स-308.0 मि0ग्रा0/लीटर पाये गये जो कि केन्द्रीय प्रदूषण नियंत्रण द्वारा निर्धारित मानको से अधिक है। उद्योग के विरूद्ध जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 की धारा 33ए के अन्तर्गत कार्यवाही की संस्तुति पत्र संख्या 388/सी/बी-293, 2019-20 दिनांक 05.08.2020 के माध्यम से बोर्ड मुख्यालय को प्रेषित की गयी है।

2. मै0 हल्दीराम स्नैक्स प्रा0लि0, प्लाट नं0 ए-11, सेक्टर-68, नोएडा, गौतमबुद्ध नगर।

उक्त उद्योग का निरीक्षण दिनांक 02.09.2020 को किया गया। निरीक्षण के समय उद्योग संचालित पाया गया। उद्योग में कच्चे माल के रूप में पोटैटो, राईस ग्रिट एवं कार्न ग्रिट, बेसन, मूंगफली, स्पाइसेस, इडिबिल आयल का उपयोग कर चिप्स, नमकीन, स्नैक्स आदि का उत्पादन किया जाता है। उद्योग में औद्योगिक प्रक्रिया में लगभग 322 के0एल0डी0 जल का उपयोग किया जाता है। औद्योगिक प्रक्रिया से जनित 250 के0एल0डी0 उत्प्रवाह के शुद्धिकरण हेतु ई0टी0पी0 स्थापित है। निरीक्षण के समय ई0टी0पी0 के माध्यम से शुद्धिकृत उत्प्रवाह के नमूने का एकत्रण कर क्षेत्रीय कार्यालय की प्रयोगशाला मे विश्लेषित कराया गया। विश्लेषण आख्या अनुसार नमूने में बी0ओ0डी0-21.0 मि0ग्रा0/लीटर, सी0ओ0डी0-208.0

मि0ग्रा0/लीटर, टोटल सस्पेन्डेड सॉलिड्स –76.0 मि0ग्रा0/लीटर, ऑयल एण्ड ग्रीस–2.5 मि0ग्रा0/लीटर पाये गये जो कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित मानकों के अनुरूप है। उद्योग को संदर्भ संख्या 34827/UPPCB/Noida(UPPCBRO)/CTO/water/NOIDA/2018 दिनांक 28.11.2018 एवं संदर्भ संख्या 34824/UPPCB/Noida(UPPCBRO)/CTO/air/NOIDA/2018 दिनांक 28.11.2018 द्वारा 31.12.2023 तक की अवधि हेतु सशर्त सहमति (जल एवं वायु) निर्गत की गयी है।

3. मै0 हल्दीराम स्नैक्स प्रा0लि0, प्लाट नं0 ए–1,2,3,4 सेक्टर–65, नोएडा, गौतमबुद्ध नगर।

उक्त उद्योग का निरीक्षण दिनांक 02.09.2020 को किया गया। निरीक्षण के समय उद्योग संचालित पाया गया। उद्योग में कच्चे माल के रूप में आटा, चीनी, घी व ड्राई फ्रूट्स इत्यादि का उपयोग कर मिठाईयों का उत्पादन किया जाता है। उद्योग में औद्योगिक प्रक्रिया में लगभग 60.0 के0एल0डी0 जल का उपयोग किया जाता है। औद्योगिक प्रक्रिया से जनित 55.0 के0एल0डी0 उत्प्रवाह के शुद्धिकरण हेतु ई0टी0पी0 स्थापित है। निरीक्षण के समय ई0टी0पी0 के माध्यम से शुद्धिकृत उत्प्रवाह के नमूने का एकत्रण कर क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषित कराया गया। विश्लेषण आख्या अनुसार नमूने में बी0ओ0डी0–16.0 मि0ग्रा0/लीटर, सी0ओ0डी0–192.0 मि0ग्रा0/लीटर, टोटल सस्पेन्डेड सॉलिड्स –70.0 मि0ग्रा0/लीटर, ऑयल एण्ड ग्रीस– 3.0 मि0ग्रा0/लीटर पाये गये जो कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित मानकों के अनुरूप है। उद्योग को संदर्भ संख्या 2505/UPPCB/Noida(UPPCBRO)/CTO/water/NOIDA/2017 दिनांक 29.12.2017 एवं संदर्भ संख्या 2511/UPPCB/Noida(UPPCBRO)/CTO/air/NOIDA/2017 दिनांक 29.12.2017 द्वारा 31.12.2022 तक की अवधि हेतु सशर्त सहमति (जल एवं वायु) निर्गत की गयी है।

4. आनन्द इलेक्ट्रोप्लेटर्स, बी–87, 88, सेक्टर–10, नोएडा, गौतमबुद्ध नगर।

उक्त उद्योग का निरीक्षण दिनांक 24.08.2020 को किया गया। निरीक्षण के समय उद्योग संचालित पाया गया। उद्योग में कच्चे माल के रूप में ज्वैलरी वर्क पर इलेक्ट्रोप्लेटिंग का कार्य किया जाता है। उद्योग में औद्योगिक प्रक्रिया में लगभग 1.0 के0एल0डी0 जल का उपयोग किया जाता है। औद्योगिक प्रक्रिया से जनित 0.5 के0एल0डी0 उत्प्रवाह के शुद्धिकरण हेतु ई0टी0पी0 स्थापित है। निरीक्षण के समय ई0टी0पी0 के माध्यम से शुद्धिकृत उत्प्रवाह के नमूने का एकत्रण कर क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषित कराया गया। विश्लेषण आख्या अनुसार नमूने में बी0ओ0डी0–7.5 मि0ग्रा0/लीटर, सी0ओ0डी0–88.0 मि0ग्रा0/लीटर, टोटल सस्पेन्डेड सॉलिड्स –68.0 मि0ग्रा0/लीटर, ऑयल एण्ड ग्रीस–2.6 मि0ग्रा0/लीटर, जिंक–2.0 मि0ग्रा/लीटर एवं आयरन–1.8 मि0ग्रा0/लीटर पाये गये जो कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित मानकों के अनुरूप है। उद्योग को संदर्भ संख्या 81652/UPPCB/Noida(UPPCBRO)/CTO/water/NOIDA/2019 दिनांक 04.04.2020 द्वारा 31.12.2022 तक की अवधि हेतु सशर्त सहमति (जल) निर्गत की गयी है।

5. मै0 सन्दीप पेपर मिल्स प्रा0लि0, प्लाट न0 ए–20, सेक्टर–6, नोएडा, गौतमबुद्ध नगर।

उक्त उद्योग का निरीक्षण दिनांक 22.07.2020 को किया गया। निरीक्षण के समय उद्योग संचालित पाया गया। उद्योग मे कच्चे माल के रूप मे वेस्ट पेपर का उपयोग कर मीडिया क्राफ्ट पेपर का उत्पादन किया जाता है। उद्योग में औद्योगिक प्रक्रिया में लगभग 400 के0एल0डी0 जल का उपयोग किया जाता है। औद्योगिक प्रक्रिया से जनित 220 के0एल0डी0 उत्प्रवाह के शुद्धिकरण हेतु ई0टी0पी0 स्थापित है। निरीक्षण के समय ई0टी0पी0 के माध्यम से शुद्धिकृत उत्प्रवाह के नमूने का एकत्रण कर क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषित कराया गया। विश्लेषण आख्या अनुसार नमूने में बी0ओ0डी0–16.5 मि0ग्रा0/लीटर, सी0ओ0डी0–136.0 मि0ग्रा0/लीटर, टोटल सस्पेन्डेड सॉलिड्स –26.0 मि0ग्रा0/लीटर पाये गये जो कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित मानको के अनुरूप है। उद्योग को संदर्भ संख्या 63244/UPPCB/Noida(UPPCBRO)/CTO/water/NOIDA/2019 दिनांक 16.01.2020 एवं संदर्भ संख्या 63241/UPPCB/Noida(UPPCBRO)/CTO/air/NOIDA/2019 दिनांक 15.01.2020 द्वारा 31.12.2024 तक की अवधि हेतु सशर्त सहमति (जल एवं वायु) निर्गत की गयी है।

10.09.2020		10.09.2020
(पूर्णादित्य प्रताप सिंह)	(सुशील कुमार)	(के0एम0 श्रीवास्तव)
अवर अभियन्ता	वैज्ञानिक सहायक	सहायक पर्यावरण अभियन्ता

क्षेत्रीय अधिकारी

'Annexure- C'

Action Plan Sewerage Net Work Noida

S No	Name of work	Estimated cost	Action plan	Remarks
1	P/L of main sewer line from B block sector-19 to SPS-18 Noida	172.07	Strengthening of old/ undersized sewer line for proper functioning of sewerage system. Estimate approved. work to be executed after contract.	Price bid opened. Work is proposed to be completed in three months.
2	P/L main sewer line from F block sector-27 to SPS-18) Noida	45.82	Strengthening of old/undersized sewer line for proper functioning of sewerage system. Principal approval in process.	Principal approval in process.
3	Installation of non clog submersible pump at SPS-66 Noida	180.00	Capacity SPS-66 upgraded through installation of new non clog submersible pump for proper functioning of sewerage system.	Principal approval in process.
4	Strengthening of main sewer line from SPS-10 to STP-54, Noida	225.00	Strengthening of old/undersized sewer line for proper functioning of sewerage system.	Principal approval in process.
5	Installation of non clog pump at SPS-115 Noida	60.00	Newly constructed SPS-115 non clog pump are to be installed. Presently sewer is disposed in near by existing sewer line.	Work is Completed.
6	Strengthening of main sewer line in sector-104, Noida	70.00	Strengthening of old/undersized sewer line for proper functioning of sewerage system.	Principal approval in process.
7	Strengthening of sewer line in Ph-2 hosiery complex sector-84 & 85 Noida	388.81	Presenting sewer line of said sectors are connected to existing sewer line. that causes frequent sewer jam/over flow.	Work is completed.
8	P/L disposal sewer line from SPS 85 to rising main passes from Sector-92 MSPS Noida	154.40	Presenting sewer line of said sectors are connected to existing sewer line. that causes frequent sewer jam/over flow.	Work is completed.
9	Strengthening of sewer line (connection of sec-74,75,76, 77,78,79,116 to SPS-117) Noida	593.45	Presenting sewer line of said sectors are connected to existing sewer line. that causes frequent sewer jam/over flow.	Work is completed.
10	Strengthening of sewerage (Relaying of 400mm dia rising main line SPS 2/5) Noida	87.88	Old sewer line leaking frequently and is to be replaced.	50% work completed. Rest work is in progress.

01/9/2020

Senior Manager, Jal-I
NOIDA

Senior Manager, Jal-III
NOIDA

Annexure 'D'

कार्यालय वरि0 परियोजना अभियन्ता (जन स्वास्थ्य)
सैक्टर–39, नौएडा ।

नौएडा / व0प0अ0(जन स्वा0) / 2020 / 1079
दिनांक 15/9/20

विशेष कार्याकिरी (टी)
नौएडा।

विषय–नोएडा क्षेत्र में सार्वजनिक शौचालय, सामुदायिक शौचालय, पिंक टॉयलेट एवं यूरिनल ब्लॉक्स का विवरण ।

कृपया अवगत कराना है कि वर्तमान में नोएडा क्षेत्र में कुल संचालित सार्वजनिक शौचालय, सामुदायिक शौचालय, पिंक टॉयलेट एवं यूरिनल ब्लॉक्स का विवरण निम्न प्रकार है:–

सार्वजनिक शौचालय	सामुदायिक शौचालय	पिंक टॉयलेट	यूरिनल ब्लॉक्स
104	56	08	104

आख्या सादर सूचनार्थ प्रेषित।

(एस0 सी0 मिश्रा)
वरि0 परियोजना अभिन्ता
(जन स्वास्थ्य)
नौएडा।

प्रतिलिपि:–
1. स्टाफ ऑफिसर को मुख्य कार्यपालक अधिकारी महोदया के सादर अवलोकनार्थ ।
2. स्टाफ ऑफिरार को अपर मुख्य कार्यपालक अधिकारी (पी0) महोदय के सादर अवलोकनार्थ ।
3. विशेष कार्याधिकारी (आई) महोदय को सादर सूचनार्थ ।
4. उप महाप्रबन्धक (जल) को सूचनार्थ।

वरि0 परियोजना अभिन्ता
(जन स्वास्थ्य)
नौएडा।

Annexure - V

Community Toilet Monitoring List

S. No.	Circle	Sector &Village	Location	New Alloted Number
1	1	5	Sector 5, Infront of A 67	CT - 1
2	1	8	Sector 8, Near C 17	CT - 2
3	2	Rohillapur	Village - Rohillapur Near Step By Step School	CT - 3
4	2	17	In front of Mandir, DND Road, Sector -17	CT - 4
5	3	18	Sector 18, Backside DLF Mall, JJ Colony	CT - 5
6	3	50	Infront of SD school, Barolla	CT - 6
7	3	50	Infront of Kabadi shop, Near Turn on Nala	CT - 7
8	3	46	Infront of Supreme Tower	CT - 8
9	3	Sec 44	Opposite Royal Residence Apartment	CT - 9
10	4	Sec 45	Near Police Chowki	CT - 10
11	4	sec 62	Block A, Opp. INS Noida College	CT - 11
12	4	sec 63	Block d, Near Park-201	CT - 12
13	5	sec 63	Block J, Near Company J-14	CT - 13
14	5	53	Sector 53, Near Elecctric Pole, CNG station	CT - 14
15	5	33A	Backsdie Shilp Art Building	CT - 15
16	5	sec-33/34	Gizor T-point	CT - 16
17	6	sec-35	Kribhco township	CT - 17
18	6	73	Sector 73/74, corner of greenbelt slum area near Supertech	CT - 18
19	6	116	Sector 116-117 crossing service road, near Nala slum area	CT - 19
20	6	72	Sector 72, Opposite Bijli Ghar	CT - 20
21	6	76	Sector 76, slum basti, on corner, infront of Silicon city	CT - 21
22	6	77	Sector 77, right side of road, slum area, near Balaji Tour and travels	CT - 22
23	6	78	Sector 78, near water pump, slum area	CT - 23
24	6	116	Sector 116, slum area near 33/11 electric sub station	CT - 24
25	6	117	Sector 117, Opposite Sector 120, Near gate on service road infront of Sewage pumping station Jal-3	CT - 25
26	6	122	Sector 122, Inside Noida Facility Boundary, Backside OHT infront of Plot. No. 136	CT - 26
27	6	Sorkha	Sorkha, FNG Service Road, Near Govt. Akhada	CT - 27
28	7	sec 78	Near Antriksh Apartment gate-2	CT - 28
29	7	80	sector 80, On corner, slum area, infront of D-33 green kitchen Pvt. Ltd.	CT - 29
30	7	81	Sector 81, Agar (sapera) slum basti, backside Dainik Bhaskar	CT - 30
31	7	81	Sector 81, Near B-205, Service road Agar (sapera) slum basti, near Jagbir Bhati House,	CT - 31
32	7	83	Sector 83, in front of A 117, T point	CT - 32
33	7	83	Sector 83, in front of Nagar Bhawan	CT - 33
34	7	88	Sector 88, Sabji Mandi, In front of Gate No. 2	CT - 34

35	7	90	Sector 90, on road near electric Pole Police chowki	CT - 35
36	7	Nagla Charandas	Nagla Charandas, on Nala corner, in front of A-22	CT - 36
37	7	Naya Gaun	Near Kabadi shop, Sapera basti, Naya Gaon	CT - 37
38	7	Noida PH-II	Phase-2, Hosiery complex, Slum area in front of C-195 near greenbelt	CT - 38
39	7	Noida PH-II	Phase-2, Old court market, in front of Ram Krishna Restaurant & NEA office	CT - 39
40	8	Yakubpur	Behind Bharat Ghar , Near Service Road, Yakubpur	CT - 40
41	8	106	Chaitanya Building Road, Near Jhuggi	CT - 41
42	8	108	Near JP Hospital Flyover, Divine Mead Apartment Road, Temp Dumping Site.	CT - 42
43	8	104	Sector 104, Maharshi Ashram Road, Gejha Rd,Sector 104,Noida	CT - 43
44	8	Salarpur, sec 104	Gate No. 2, Dadri Main Rd, Opposite Salarpur Police Station, Goyal Colony, JB Nagar, Salarpur, Noida	CT - 44
45	8	sec 101	Salarpur, Barola near infratech	CT - 45
46	8	sec 107	Service road of Sec 107	CT - 46
47	9	sec 143	Village Garhi Shahadra, Gujjar Road	CT - 47
48	9	94	Near Okhla Bird Sanctuary metro Station	CT - 48
49	9	168	near community center, Last T point of Service Road, chhaprauli	CT - 49
50	9	124	Service Road near Water pumping station	CT - 50
51	9	124/94	Service Road Near Cremination House	CT - 51
52	9	126	Near Police Thana	CT - 52
53	9	127	Near Drain, Bakhtawarpur	CT - 53
54	9	128	Outside Community Centre, Sultanpur Village	CT - 54
55	9	128	Shahpur Govardhan, Near Over head Tank	CT - 55
56	9	Nagla Nagli, Sec 135	Infront of Shivalik Bank	CT - 56

Public Toilet Blocks List

S.No.	Location	New Alloted Number for Public Toilets	No of Seats
1	Near Sai Mandir Sector 52	1	4
2	Kanchan Janga Market Sec-53	2	4
3	Sector-21 at MP-1 Road	3	4
4	Sector-14 at Gol chakkar	4	4
5	Sector-19 Crossing	5	4
6	Sector-27 F Block Near Dustbin	6	4
7	Sector-44 Amity School	7	4
8	Sector 18 Metro Station Near Savitri Market	8	4
9	Tripode Sector 28 Car Market	9	4
10	Sector-17 BHEL Colony at DSC Road	10	4
11	Sector 38A Bus Stop MP-3 Side	11	4
12	Sector 38A Bus Stop Botenical Garden Side	12	4
13	Mahamaya Flyover Near Bas Stand	13	4
14	Mayur School Gol chakkar sector 126	14	4
15	Infront Garden Galleria Mall at MP-2 Raod service Lane	15	4
16	Sector 28 Side Near FOB DSC Marg	16	4
17	DSC Marg Botenical Garden at U-Turn on Sector 37 UnderPass	17	4
18	GIP Gate No.2 at DSC Road	18	4
19	Near Atta Peer at DSC Road	19	4
20	Stadium Gate No. 4 Parallel Road	20	4

21	Golf course at MP 3 Road	21	4
22	Sector 44 corner Near Police Chowki. Bus Stop at MP-3 Road	22	4
23	Stadium Gate No 5 at Raghunathpur Road	23	4
24	Sector 38 Golf Course Corner At MP-3 Road	24	4
25	Near Indo Gulf Hospital Sector 19	25	4
26	Sector 17 corner Near Sampwell	26	4
27	Near Power House 38A on DSC Road	27	4
28	Sector 142 Near Advent Crossing	28	4
29	Mahamaya Flyover From Gr. Noida Sec 94 Side	29	4
30	Sector 135 Near Fire Station (T Point)	30	4
31	Sector 38A Bus Stand	31	4
32	Sector 137 Near Felix Hospital	32	4
33	Sector 144 cut on Express way	33	4
34	Sector 18 Infront McDonald	34	4
35	Sector 16A Corner Near Shahdra Drain at MP-2 Road	35	2
36	Sector 17 BHEL corner towards DND	36	2
37	Adobe Crossing Sector 21A Raghunathpur Road	37	2
38	Infront Spice Mall Sector 21A at Parallel Road	38	2
39	DND RajniGandha Metro Station infront Stardum	39	2
40	Sector 18 infront Shyam Garment	40	2
41	City Center Morna Bus Dipo	41	2
42	Sector 150 Greater Noida Entry (On Expressway)	42	4
43	Sector 21A,22,12 Crossing Near Police Chowki at MP-1 Road	43	4
44	MP-2 or Sector 16A T-Point Near Shiv Murti	44	4

45	Sector 62 Side T-Piont NH 24 Junction Jonal Road No. 6	45	4
46	Sector 60 Near U Flex Road No. 6 After UnderPass	46	4
47	Sector 70/71/72 Red Light Green Belt (Baba Balak Nath)	47	4
48	Sector -121 Near Home 121 Project	48	4
49	Sec-122 FNG Near CNG Pump	49	4
50	Sector-72 Opp CNG Pump	50	4
51	Sector-75 Near Spectrum Project	51	4
52	Sector-78 Near Amrapali Princely	52	4
53	Sec-126 Near HCL	53	4
54	Sector 71 Auto Stand	54	4
55	Opp Fortis Hospital Jonal Road No. 6	55	4
56	Sector 63 Metro Station opp. Corentham building	56	4
57	Sector 71 Crosing toward Sector 50 Metro Station	57	4
58	Sector 121 MP-3 Road Cleo County	58	4
59	Sector-105 Near Lotus Project (Haji Pur Under Pass)	59	4
60	Sector 5 Near Jhuggi	60	4
61	Sector-93 Near	61	4
62	Sec-93A, Near Eldeco Apartment	62	4
63	Noida Entry From Kalindi Kunj	63	4
64	Sec-107, Before Sunworld Vanalika Porject Towards Expressway	64	4
65	Sector 51 Near Police Chowki	65	4
66	Sector 25/26 or MP-2 T Point	66	4
67	Sector 16 Metro Station Car Market side	67	4
68	GIP Gate No.8	68	4

69	Sec-126 Near Amity	69	4
70	Sector 70 Near Jhuggi	70	4
71	Sector 63 Side T-Piont NH 24 Junction Jonal Road No. 6	71	4
72	H- Block Market Sector 63	72	4
73	U Flex at Elivated Road	73	4
74	Sector -50 Metro Station	74	4
75	Sector 75 Spectrum Mall	75	4
76	City Center Metro Station Sector 39 Side	76	4
77	Golf Course Gate no. 1	77	4
78	Sector 142 Near Advent Building	78	4
79	Sector 33 ARTO Office at MP-2 Raod	79	4
80	Sector 108 Crossing	80	4
81	Sector 9 MP-1 Road	81	4
82	NSEZ Metro Station	82	4
83	Labour Chowk Sector 62	83	4
84	Near Logix Mall Parking at MP_3 Raod	84	4
85	Sector 148 Expressway	85	4
86	Sector 123 Near Hindan Cenal	86	4
87	Sector-8 Nursery	87	4
88	Sector 104 DSC Road	88	4
89	Carparking Entry MLCP Sector-18	89	4
90	Raddison Hotal Side MLCP Sec-18	90	4
91	Wave Silvet Tower Side MLCP Sec-18	91	4
92	Sector-12,22	92	4
93	Sector-25 Market	93	4

94	Mamura Near Metro station Sec-66	94	4
95	Bangali Market Sector-62	95	4
96	Near NMRC Station Sector-71	96	4
97	DND Sector16 Near FOB	97	4
98	Market Sector-50	98	4
99	Near Poilce Chowki Sector-18	99	4
100	Near Correnthum Building Sector-62	100	4

Annexure 'E'

Head Works Division Agra Canal, Okhla

PROJECT ESTIMATE FOR PROPOSAL OF IN- SITU CONSTRUCTED WET LA
SYSTEM FOR NOIDA MAIN DRAIN IN NOIDA(GAUTAM BUDDH NAGAR)

GENERAL ABSTRACT OF COST

S.N.	Name of Item	Unit	Qty.	Rate	Amount
1	Cost of 6 no. Wetland System	No.	6	65282447.48	391694
				Total ₹	391694
				Add 1% design, drawing and soil investigation ₹	3916
				Add 2% Contingency ₹	7833
				Sub Total ₹	4034455
				Add 6.875% for Centage Charges ₹	277366
				G Total ₹	**43118240**
				Say in Lacs ₹	**431**

CHECKED

DRAUGHTSMAN
HEAD WORKS DIVISION AGRA CANAL
OKHLA, NEW DELHI-110025

Junior Engineer
H.W.D.A.C OKHLA

Assistant Engineer
H.W.D.A.C OKHLA

Executive Engineer
H.W.D.A.C OKHLA

IRRIGATION AND WATER RESOURCES DEPARTMENT UTTAR PRADESH

सिंचनेन समृद्धिः भवति

PROJECT ESTIMATE FOR PROPOSAL OF IN- SITU CONSTRUCTED WET LAND SYSTEM FOR NOIDA MAIN DRAIN IN NOIDA (GAUTAM BUDDH NAGAR)

Cost of Estimate ₹ 4279.70 Lac

Yamuna Organisation, Okhla

IIIrd Circle Irrigation Works, Agra

...gation and Water Resources Department Uttar Pradesh
Head Works Division Agra Canal Okhla New Delhi 110025.

PROJECT ESTIMATE FOR PROPOSAL OF IN-SITU CONSTRUCTED WET LAND SYSTEM FOR NOIDA MAIN DRAIN IN NOIDA (GAUTAM BUDDH NAGAR)

रिपोर्ट

नोएडा मुख्य नाला शहर की घनी आबादी से होकर गुजरता है। इसकी कुल लम्बा 17.10 कि0मी0 तथा शीर्ष डिस्चार्ज 3210 क्यूसैक है। हैड वर्क्स खण्ड आगरा नहर ओखल (सिंचाई एवं जल संसाधन विभाग, उ0प्र0) के द्वारा उक्त नाले का रख-रखाव व अनुरक्षण व कार्य किया जाता है।

उक्त नाले का प्रदूषण स्तर घनी आबादी एवं औद्योगिक क्षेत्र से गुजरने के कारण काफ अधिक हो चुका है। गन्दगी एवं दुर्गन्ध से गम्भीर बीमारियों की समस्या बनी हुई है। प्रदूषण स्तर को कम करने हेतु मा0 राष्ट्रीय हरित अभिकरण द्वारा ओ0ए0/1002/2018 के सम्बन्ध में केन्द्रीय प्रदूषण नियंत्रण बोर्ड के माध्यम से नोएडा प्राधिकरण को नाले में In-Situ Constructed wet land System के निर्माण की कार्य योजना दिल्ली विश्वविद्यालय के प्रोफेसर Dr. C.R Babu (CEMDE) के परामर्श में तैयार करने हेतु निर्देशित किया गया है।

उक्त के क्रम में नवीन ओखला औद्योगिक विकास प्राधिकरण के पत्रांक नोएडा/व0प्र0/जल/प्रथम/2020/29, दिनांक 12.05.2020 द्वारा दिल्ली विश्व विद्यालय के प्रोफेसर Dr. C.R Babu (CEMDE) के परामर्श के उपरान्त In-Situ Constructed wet land system की कार्य योजना का प्रस्ताव सिंचाई विभाग द्वारा तैयार किया गया था। दिनांक 12.08.2020 को दिल्ली विश्व विद्यालय के परिसर में प्रोफेसर Dr. C.R Babu (CEMDE) के द्वारा श्री गुरविन्दर सिंह वरिष्ट प्रबन्धक, नोएडा प्राधिकरण की उपस्थिति में दिये गये संशोधनो के आधार पर In-Situ Constructed wet land system की संशोधित कार्य योजना का प्रस्ताव सिंचाई विभाग द्वारा पुन तैयार किया गया है। उक्त कार्य योजना में ली गयी आइटमों की दरें नोएडा विकास प्राधिकरण, DSR-2018 व सिंचाई विभाग की दर अनुसूची के आधार पर ली गयी है।

उपरोक्त कार्य योजना में दिल्ली विश्व विद्यालय के प्रोफेसर Dr. C.R Babu (CEMDE) द्वारा दिये गये सुझाव के आधार पर 6 Nos. In-Situ wet land system (500M each) के साथ ही प्रस्तावित रीच (500x6=3000 मीटर) में 05 वर्षो के लिये डीसिल्टिंग, साफ-सफाई एवं अनुरक्षण के कार्य को सम्मिलित किया गया है।

अवगत कराना है कि उपरोक्त नाले की अवशेष लम्बाई (03 किमी0 को छोड़कर) में भी आवश्यकतानुसार wet land system बनने के बाद डीसिल्टिंग का कार्य कराया जाना आवश्यक होगा, जिस पर आने वाले व्यय का वहन नवीन ओखला औद्योगिक विकास प्राधिकरण द्वारा किया जायेगा।

उपरोक्त प्राक्कलन "Project Estimate for Proposal of In-Situ Constructed wet land system for Noida Main Drain in Noida (Gautam Buddh Nagar)" के नाम से रू0 4279.70 लाख का तैयार कर सुलभ संदर्भ एवं आवश्यक कार्यवाही हेतु प्रेषित किया जा रहा है।

सहायक अभियन्ता-तृतीय
हैड वर्क्स खण्ड आगरा नहर
ओखला नई दिल्ली-25

अधिशासी अभियन्ता
हैड वर्क्स खण्ड आगरा नहर
ओखला नई दिल्ली-25

Head Works Division Agra Canal, Okhla

PROJECT ESTIMATE FOR PROPOSAL OF IN- SITU CONSTRUCTED WET LAND SYSTEM FOR NOIDA MAIN DRAIN IN NOIDA (GAUTAM BUDDH NAGAR)

GENERAL ABSTRACT OF COST

S.N.	Name of Item	Unit	Qty.	Rate	Amount
1	Cost of 6 no. Wetland System	No.	6	64796119.44	388776716.66
				Total ₹	388776716.66
				Add 1% for Design, Drawing & Soil investigation ₹	3887767.17
				Add 2% Contingency ₹	7775534.33
				Sub Total ₹	400440018.16
				Add 6.875% for Centage Charges ₹	27530251.25
				G Total ₹	**427970269.41**
				Say in Lacs ₹	**4279.70**

Junior Engineer
H.W.D.A.C OKHLA

Assistant Engineer III
H.W.D.A.C OKHLA

Executive Engineer
H.W.D.A.C OKHLA

Head Works Division Agra Canal, Okhla

PROJECT ESTIMATE FOR PROPOSAL OF IN- SITU CONSTRUCTED WET LAND SYSTEM FOR NOIDA MAIN DRAIN IN NOIDA (GAUTAM BUDDH NAGAR)

ABSTRACT OF COST

S.N.	Name of Item	Unit	Quantity	Rate	Amount (₹)
1	Earth work in excavation by mechanical means (Hydraulic excavator)/manual means over areas (exceeding 30 cm in depth, 1.5 m in width as well as 10 sqm on plan) including getting out and disposal of excavated earth lead upto 50 m and lift upto 1.5 m, as directed by Engineer-in-charge. All kinds of soil	M³	7996.01	127.20	1017088.4
2	Earth work in embankment in ordinary soil embankment to be in 20 cm layer, breaking clods, watering, rolling each layer with ½ tonne roller or wooden or steel rammers, and rolling every 3rd and top-most layer with power roller of minimum 8 tonnes including 1.5 m lift and all lead including cartage of earth by mechanical transportation and all T&P labour etc. required for proper completion of work. (Earth shall be arranged by the contractor at	M³	9953.99	353.60	3519740.8
3	Providing & Making Gabion Structure with mechanically woven double twisted hexagonal shaped wire mesh gabion boxes as per IS 16014:2012, MORTH clause 2500, of required size, Mesh Type 10x12(D=100 mm with tolerance of ± 2%) Zinic+PVC coated, Mesh wire diameter 2.7/3.7mm, mesh wire diameter 2.7/3.7mm(ID/OD), mechanically edged/selvedged with partitions at every 1m interval and shall have min 10 numbers of openings per metre of mesh perpendicular to twist, tying with lacing wire of diameter 2.2/3.2mm (ID/OD)supplied @3% by wt of gabion boxes, filled with boulders with least dimensions of 200mm as per drawing, all completed	M³	4138.75	3584.45	14835142.4
4	Providing and laying well graded fitler (coarse sand) i/c cost of material, labour T&P etc for proper completion of work	M³	665.00	1753.95	1166377.4
5	Providing and laying well graded fitler (4-10 mm size stone grit) i/c cost of material, labour T&P etc for proper completion of work.	M³	665.00	1831.40	1217882.8
6	Providing and laying well graded fitler (10-20 mm size stone grit) i/c cost of material, labour T&P etc for proper completion of work.	M³	665.00	1844.75	1226758.7

	Name of Item	Unit	Quantity	Rate	Amount
			B/F Amount		22982990.70
	Providing & laying 20-40 kg wt. split stone in pitching i/c all cost of labour material etc.	M³	2992.50	1805.45	5402796.26
	Random rubble masonry with hard stone in foundation and plinth including levelling up with cement concrete 1:6:12 (1 cement : 6 coarse sand : 12 graded stone aggregate 20 mm nominal size) upto plinth level with Cement mortar 1:6 (1 cement : 6 coarse sand)	M³	687.50	6120.80	4208050.00
9	Supplying & laying 20-40 kg wt. split stone in Launching Apron i/c all cost of labour material etc.	M³	1125.00	1588.10	1786611.43
10	Structural Steel work welded in builtup sections/framed work i/c cutting, hoisting, fixing in position and applying a prime coat of approoved steelprimer using structural steel etc. required in grating, frames, guard bars, ladder, gate and similar works trash rack etc.	kg	14094.80	131.00	1846418.15
11	Providing & Fixing GI Chain link fabric fencing of required width in mesh size 25x25mm made of GI wire of 3mm dia i/c strengthening with wire, nuts, bolts and washers as required complete as per engineer in charge.	M²	75.00	360.00	27000.00
12	Providing and laying in position ready mixed plain cement concrete, with cement content as per approved design mix and manufactured in fully automatic batching plant and transported to site of work in transit mixer for all leads, having continuous agitated mixer, manufactured as per mix design of specified grade for plain cement concrete work, including pumping of R.M.C. from transit mixer to site of laying and curing, excluding the cost of centering, shuttering and finishing, including cost of curing, admixtures in recommended proportions as per IS : 9103 to accelerate/ retard setting of concrete, improve workability without impairing strength and durability as per direction of the Engineer-in-charge."Excess /less cement used than specified in this item is payable/ recoverable separately. All works upto plinth level. M-15 grade plain cement concrete (cement content	M³	353.68	7900.75	2794337.
			Sub total		39048203.8

S.N.	Name of Item	Unit	Quantity	Rate	Amount (₹)
			B/F Amount		3904820
13	Providing and laying in position machine batched and machine mixed design mix M-25 grade cement concrete for reinforced cement concrete work, using cement content as per approved design mix, including pumping of concrete to site of laying but excluding the cost of centering, shuttering, finishing and reinforcement, including admixtures in recommended proportions as per IS: 9103 to elerate, retard setting of concrete, improve workability without impairing strength and durability as per direction of Engineer-in-charge."(Cement content considered in this item is @ 330 kg/cum."Excess/ less cement used as per design mix is payable/recoverable separately). All works upto plinth level.	M³	653.02	7997.30	5222
14	Centering and shuttering including strutting, propping etc. and removal of form for all heights. Foundations, footings, bases of columns, etc. for mass concrete.	M²	341.84	284.85	97
15	Centering and shuttering including strutting, propping etc. and removal of form for all heights. Columns, Pillars, Piers, Abutments, Posts and Struts.	M²	931.34	733.70	683
16	Dewatering for execution of works i/c cost of all material, labour and T&P etc.	KWH	3357.00	100.85	338
17	Steel reinforcement for R.C.C. work including straightening, cutting, bending, placing in position and binding all complete upto plinth level. Thermo-Mechanically Treated bars of grade Fe-500D or more.	MT	61.51	83500.00	513
18	Providing beldar for cleaning of trash rack and mess etc. (for 5 year)	No.	360.00	9621.95	346
19	Earthwork in excavation in slush & lahel i/c all lead, lift and dressing etc. complete i/c carriage upto 5.00km by power transport.	M³	28500.00	379.15	1080
			Total	₹	6479
			Say ₹	647.96	Lac

Junior Engineer
H.W.D.A.C.OKHLA

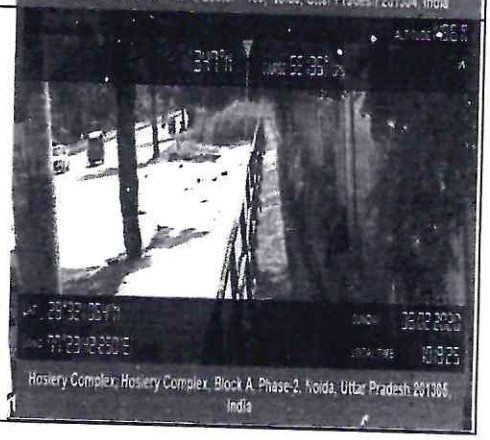
Assistant Engineer III
H.W.D.A.C.OKHLA

Executive

(Annexure - F)

Report Regarding Enchroachment on Embankmnet of Drains

SN	W C	Status Report	Signature of Inchage WC
1.	W C-1	No. enchroachment on embankment of Drai. at present	4/8/2020
2.	W C-2	No. enchroachment on embankment of Drains at present (As per Annexure - F)	ए.के. वरि०प्र० नौएडा
3.	W C-3	No. enchroachment on embankment of Drains at present No. Enchroachment on Noida Authority drains	7/8/2020 वरि० वर्क सर्किल-3
4.	W C-4	No. enchroachment on embankment of Drains at present (As per Annexure-F)	04/8/2020 अरुण कुमार वरिष्ठ प्रबन्धक वर्क सर्किल-चतुर्थ, नौएडा
5.	W C-5	No. enchroachment on embankment of Drains at present	04/8/2020 श्यामा प्रसाद प्रभारी वरिष्ठ प्रबन्धक वर्क सर्किल-5, नौएडा
6.	W C-6	No. enchroachment on embankment of Drains at present	4/8/2020 मुकेश कुमार वैश्य वर्क सर्किल-5, नौएडा
7.	W C-7	No. enchroachment on embankment of Drains at present	
8.	W C-8	No. enchroachment on embankment of Drains at present	मुकेश कुमार वैश्य वरिष्ठ प्रबन्धक वर्क सर्किल-5 नौएडा
9.	W C-9	No. enchroachment on embankment of Drains at present	
10.	W C-10	No. enchroachment on embankment of Drains at present	

Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
25	Satnam kirana store, Bhangel	28.329656 77.2326669	No	
26	Under NSEZ metro station	28.3154711 77.2339439	No	
27	Banhgel wala nala	28.322350 77.2337000	No	
28	Hosiery	28.321064 77.2342250	No	

Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
29	Advant Sec-142	28.3011634 77.2437698	No	
30	Near Sec-135	28.2958997 77.2359403	No	
31	Near Sec-82	28.3126475 77.2327149	No	

Drains Monitoring

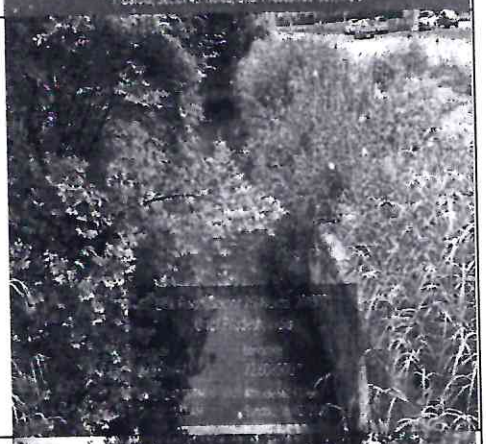
Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
1	Summerville, Sec-22	28.3537049 77.211582	No	
2	A-16, Front of Sec-23	28.3519907 77.218659	No	
3	Front of A-17/23	28.3517783 77.217213	No	
4	Front of gate, near by thana Sec-23	28.3518658 77.216540	No	

Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
5	Ashish convent school, near sec-33	28.3518900 77.219210	No	
6	Kribhco colony, Sec-35	28.3519317 77.219797	No	
7	Kribhco colony, Sec-35 (Front of Morna)	28.3455886 77.2124577	No	
8	Brijwasi caters morna harijan basti	28.3456023 77.2124292	No	

Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
9	Sector-34	28.3445022 77.2142525	No	
10	Surabhi hospital, Morna	28.3445011 77.2142425	No	
11	Service Road		No	
12	Kendriya vihar, Sec-51	28.3444053 77.2145378	No	

Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
13	Kendriya vihar, Sec-51	28.3443807 77.2146145	No	
14	Police Chowki, Sec-51	28.3444693 77.2144117	No	
15	Towards kendriya vihar (Gol chakkar) Sec-51	28.3436577 77.2157424	No	
16	Sec-50,51 mid road, towards sec-51, Near by Gol chakkar	28.3441368 77.228562	No	

Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
17	Sec-50, Neelgiri hills F-1	28.3438313 77.224377	No	
18	Sec-50 UGR	28.3415331 77.2228780	No	
19	Kajal Dairy, Community toilet Barola drain sec-50	28.3414816 77.2224057	No	
20	Village-Barola, near Cemetry	28.3354642 77.2242056	No	

Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
21	Brahampal market bhati dairy, village-Barola	28.3353852 77.2242820	No	
22	Mahagun mazzaria, front of sec-76	28.569997 72.808500	No	
23	Sec-76, Main junction	28.569080 77.808500	No	
24	S.M.G. Public school, Rajeev colony, Bhangel	28.3243947 77.2326708	No	

Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
25	Satnam kirana store, Bhangel	28.329656 77.2326669	No	
26	Under NSEZ metro station	28.3154711 77.2339439	No	
27	Banhgel wala nala	28.322350 77.2337000	No	
28	Hosiery	28.321064 77.2342250	No	

Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
29	Advant Sec-142	28.3011634 77.2437698	No	
30	Near Sec-135	28.2958997 77.2359403	No	
31	Near Sec-82	28.3126475 77.2327149	No	

Annexure 'G'

वाप्कोस लिमिटेड
WAPCOS LIMITED
(भारत सरकार का उपक्रम)
जल शक्ति मंत्रालय
(A Government of India Undertaking)
Ministry of Jal Shakti
ISO 9001: 2015
50 YEARS EXPERIENCE EXPERTISE · EXCELLENCE

No. WAP/Noida/(JAL)/2020/01

September 9, 2020

Mr. R.P. Singh
Dy General Manager (Jal)
New Okhla Industrial Development Authority
Sector-5, NOIDA

Subject: Feasibility study to intercept drains & Channelized waste water to STPs through sewer lines in NOIDA – Letter of Consent - Reg.

Ref. No. Noida/DGM(Jal)/2020/139 dated 07.09.2020

Sir,

We are in the receipt of your letter no. Noida/DGM(Jal)/2020/139 dated 07.09.2020 regarding feasibility study to intercept drains & channelized waste water to STPs through sewer lines in NOIDA. We are thankful for considering WAPCOS Limited for this prestigious project which is to be carried out on urgent basis.

We understand that the directions of honorable NGT are for a time bound action plan for this work.

We hereby give our consent to undertake this work for which proposal as desired by Noida Authority is under preparation. In this regard, a team of our expert would visit the Noida area & inspect the conditions of drains and assess the volume of work involved. The proposal would be submitted to you in a weeks' time.

Thanking you and assuring you of our best services at all times.

With best regards,

SM-JAL-I
09/09/20
DGM-Jal

Yours faithfully,

Anupam Mishra 9/9

(Anupam Mishra)
Director (Commercial & HRD)
Ph: 011-23739536
Email: anupam@wapcosindia.com

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY
Sr. Manager (Jal)-I, Sector-5, Noida,

No. NOIDA/Sr.M(Jal)-I/ /2019/1512
Dated: 31/12/19

To,

The Chairman
Central Pollution Control Board
Ministry of Environment Forest & Climate Change
Govt. of India, New Delhi

Subject:- Performance Guarantee

Dear Sir,

Kindly find enclosed herewith a Bank Guarantee in shape of FDR of Rs. 1,00,00,000/-(Rs. One Crore Only) against time bound action Plan already submitted on dated 23.12.2019 in your Office.

Encls: FDR No KL 692282 (CANARA Bank)

31/12
Senior Manager (Jal)-I
NOIDA
31/12/19

Copy to :-

1. P S to CEO, Maam for kind information.
2. P S to ACEO, Maam for kind information.
3. OSD(T) for kind information.
4. DGM (Jal) for kind information.
5. Sr. Manager (Jal-11 & III) for necessary action.

31/12
Senior Manager (Jal)-I
NOIDA
31/12/19

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-32
31 DEC 2019
Central Pollution Control Board
Parivesh Bhavan, East Arjun Nagar, Delhi-32

केनरा बैंक Canara Bank

प्रधान कार्यालय, 112, जे सी रोड, बेंगलूर
HEAD OFFICE : 112. J.C. ROAD, BANGALORE

डी.पी. कूट
D.P. Code :

क्रमांक
Sl. No. KL 692282

जमा रसीद
Deposit Receipt

नोएडा.सैक्टर-6
Noida Sector-6
डी. पी.-2817

KAMADHENU DEPOSIT GENERAL

Received From Central Pollution Control Board Delhi
1. Messrs. NOIDA MC
2.
3.
NOIDA AUTHORITY SECTO, NOIDA
,-

the sum of (in words) RUPEES ONE CRORE ONLY

Condition of Repayment:

CANARA BANK Ph 2422242 2422742 Sector-6, नोएडा Sector-6, Noida

Branch	: NOIDA SECTOR 6-2817
Date of Deposit	: 31/12/2019
Customer ID	: 11256874
Account No	: 2817401006075 / 1
D.O.B (if minor)	:
Nomination Regd	: NO
Nominee	:
Nominee ID	:
Annualised Interest Yield	: 6.56

Value Date	Deposit Amount	Deposit Period	Rate of Interest (%) p.a	Total Interest	Maturity Date	Maturity Amount
31/12/2019	INR1,00,00,000.00	12 Month(s) 0 Day(s)	6.4	INR6,55,524.00	31/12/2020	INR1,06,55,524.00

The total interest payable and maturity value amount/part withddrawal mentioned herein are subject to TDS, as applicable from time to time.

For Canara Bank